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**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**EASTERN ZONE BENCH, KOLKATA**  
**ORIGINAL APPLICATION NO. 195/2024/EZ**

PRAMEYA FOUNDATION

.....APPLICANT

**VERSUS**

STATE OF WEST BENGAL &amp; ORS.

.....RESPONDENTS

ACTION TAKEN REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF  
 SECRETARY, GOVERNMENT OF WEST BENGAL

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Filed by:

(S. K. Dutta )

Advocate  
 Calcutta High Court

X

SL. NO. 857 /2025



BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 195/2024/EZ

PRAMEYA FOUNDATION

.....APPLICANT

VERSUS

STATE OF WEST BENGAL &amp; ORS.

.....RESPONDENTS

BEFORE THE NOTARY PUBLIC  
AT BIDHANNAGAR  
DIST.-NORTH 24 PARGANAS

ACTION TAKEN REPORT IN THE FORM OF AFFIDAVIT BY THE  
CHIEF SECRETARY, GOVERNMENT OF WEST BENGAL

**Most Respectfully Sheweth**

I, Dr. Manoj Pant, S/o Dharmanand Pant, aged about 60 years, by faith-Hindu, by Occupation- Government Service, working as the Chief Secretary, Government of West Bengal having office Nabanna, 325, Sarat Chatterjee Road, Howrah, do hereby solemnly declare and say as follows:-

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1. That, I am holding the post of Chief Secretary, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Miscellaneous Application. Hence, I am competent to affirm the instant affidavit before the Hon'ble Tribunal.



2. That, this affidavit is being affirmed in pursuant to the solemn Order passed by the Hon'ble National Green Tribunal, Eastern Bench dated 29.07.2025 and 18.08.2025, wherein there was direction upon the Chief Secretary, Government of West Bengal to file action taken report in the form of affidavit.
3. That, in compliance with the direction of the Hon'ble Tribunal, the Department of Environment, Government of West Bengal issued letter vide Memo No.1615/ ENV/15017/36/2024 dated 12.08.2025 and Memo No.1784/ENV/15017/36/2024 dated 27.08.2025 to the concerned departments and authorities to provide the action taken report for compliance of the order passed by the Hon'ble Tribunal on 29.07.2025 and 18.08.2025.

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Copy of the letters dated 12.08.2025 and 27.08.2025 are marked and annexed as **Annexure R/1**.

4. That in compliance with the directions of this Hon'ble Tribunal, Department of Urban Development & Municipal Affairs, Government of West Bengal vide Memo No. 610 (law)/ UDMA-15011(15)/14/2024-LS-MA-SEC-Dept. of UDMA dated 28.08.2025 has requested the all Municipal Corporations, and all Municipalities for taking appropriate measures to curb the stocking, sale and use of thermocol/ polystyrene items and other prohibited SUP items, especially before Durga Puja festival that will be held in September, 2025. For every inspection to the manufacturing unit, market, shop etc. visit will be accompanied with local police personnel and representative of WBPCB Regional office.

Action taken Report of Municipal Corporations and different Municipalities on single use plastic item by for the period July, 2022 to 31<sup>st</sup> March, 2025. has been enclosed herewith.

Report of Urban Development and Municipal Affairs Department is marked and annexed as **Annexure R/2(colly)**.

5. The Department of Panchayat and Rural Development has communicated the Principal Secretary, Gorkhland Territorial Administration (GTA) and



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all District Magistrates for implementation of the Gazette Notification of Department of Environment, Government of West Bengal dated 27.06.2022 in respect of controlling single use plastic.

Copy of the letter of Panchayat and Rural Development dated 06.05.2025 is marked and annexed as **Annexure R/3**.

6. The West Bengal Pollution Control Board (WBPCB) vide Memo No.60/4W-7/2023 dated 11.09.2025 issued letter to all the Commissioner of Police, Superintendents of Police and District Magistrates to ensure Plastic Waste Management (Amendment) Rules, 2021 which strictly prohibits the use, manufacturing, import, stocking, sale and distribution of Single Use Plastic (SUP) and report compliance status of the same to the WBPCB.

The West Bengal Pollution Control Board also circulated to all the Producers, Importers and Brand Owners (PIBOs) the mandatory labelling requirements for plastic packaging as per the Plastic Waste Management (Amendment) Rules, 2024 vide letter dated 15.05.2025.

Report of West Bengal Pollution Control Board is marked and annexed as **Annexure R/4**.

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7. The State Govt is making all efforts to ensure compliance of the orders of this Hon'ble Tribunal in letter and spirit and for that regular vigil will be done to seek implementation of the same. That this affidavit has been made bonafide and the deponent is taking all necessary steps towards compliance of the order dated 29.07.2025 and 18.08.2025.

That the reply is true to my knowledge and belief, which I derived from the office record.

*Manoj Pant*  
DEPONENT

### VERIFICATION

I, Dr. Manoj Pant, Chief Secretary, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 15<sup>th</sup> day of September, 2025.

*S. Chaudhuri*  
S. CHAUDHURI  
★ NOTARY ★  
GOVT. OF INDIA  
Regd. No.-6584/08  
Bidhannagar Court  
Dist.-North 24 Pgs.

*Manoj Pant*  
DEPONENT

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Annexure R/11 637

Government of West Bengal  
Department of Environment  
Prani Sampad Bhavan, 5<sup>th</sup> Floor, LB-2, Sector – III,  
Salt Lake Kolkata –700 106  
Phone No. 033 23352742

NO. 1615/ENV-15017/36/2024

Date: 12.08.2025

To

1. The Director General of Police, West Bengal Police
2. The Principal Secretary, Urban Development and Municipal Affairs Department
3. The Member Secretary, West Bengal Pollution Control Board

Sub:

OA No. 195/2024/EZ [ Prameya Foundation Vs State of West Bengal & Ors ]

Ref: National Green Tribunal, Eastern Bench order dated 29.07.2025  
Notification of the Department of Environment, dated 27.06.2022



Sir

With reference to the above mentioned case relating to banning of single use plastic items, please find enclosed herewith the Order of the Hon'ble National Green Tribunal, Eastern Zone Bench dated 29.07.2025 which is self explanatory. (Copy enclosed)


In compliance to the directions of Hon'ble NGT dated 29.07.2025, I am directed to request you to kindly send an Action Taken Report to this office for preparing the affidavit of Chief Secretary, Govt. of West Bengal.

This may be treated as MOST URGENT.

The next date of hearing is 18.08.2025.

Yours faithfully,

Encl: As stated above

  
Chief Environment Officer  
Environment Department

Copy forwarded for information to the Sr.PS to the Additional Chief Secretary, Environment Department, Govt. of West Bengal.

15 SEP 2025

  
Chief Environment Officer  
Environment Department



X

Government of West Bengal  
Department of Environment  
Prani Sampad Bhavan, 5<sup>th</sup> Floor, LB-2, Sector – III,  
Salt Lake Kolkata –700 106  
Phone No. 033 23352742

NO. 1615/ENV-15017/36/2024

Date: 12.08.2025

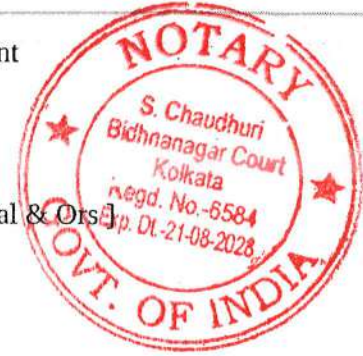
To

1. The Director General of Police, West Bengal Police
2. The Principal Secretary, Urban Development and Municipal Affairs Department
3. The Member Secretary, West Bengal Pollution Control Board

Sub:

OA No. 195/2024/EZ [ Prameya Foundation Vs State of West Bengal & Ors ]

Ref: National Green Tribunal, Eastern Bench order dated 29.07.2025  
Notification of the Department of Environment, dated 27.06.2022



Sir

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This may be treated as MOST URGENT.

The next date of hearing is 18.08.2025.

Yours faithfully,

Enclø: As stated above

~~Signature~~  
Chief Environment Officer  
Environment Department

Copy forwarded for information to the Sr.PS to the Additional Chief Secretary, Environment Department, Govt. of West Bengal.

15 SEP 2025

~~Signature~~  
Chief Environment Officer  
Environment Department

## রাজ্য নগর উন্নয়ন সংস্থা

## STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ

"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

Memo No. SUDA-15014(17)/46/2022/SUDA/ 3682(128)

Date: 30.05.2025

**From** : Shri Joly Chaudhuri WBCS (Exe.),  
Special Secretary, UD & MA Department  
& Director, SUDA,

**To** : 1. The Commissioner, Kolkata Municipal Corporation.  
2. The Commissioner, All Municipal Corporations,  
3. The Chairman/Chairperson, All Municipality/ NAA.

**Sub.** : Request to take action against stocking, sell and use of thermocol/ polystyrene and other prohibited SUP items.

**Ref.** : Hon'ble NGT matter being OA 195/2024/EZ [Prameya Foundation -vs- State of West Bengal & Ors.]



Madam/Sir,

Apropos the captioned subject, the Order of Hon'ble NGT being OA 195/2024/EZ [Prameya Foundation -vs- State of West Bengal & Ors.] may kindly be seen (copy annexed). Observations regarding stocking, sell and use of thermocol/ polystyrene items and other prohibited SUP items have been recorded at serial no. 7 & 8 of the said Order.

Appropriate measures may be taken to curb the stocking, sell and use of thermocol/ polystyrene items and other prohibited SUP items, especially before Durga Puja festival that is going to be held in September. For every inspection to manufacturing unit, market, shop etc. visit must accompanied with local police personnel and representative of WBPCB regional office.

You may also lodge/file complain to local Police Station and WBPCB Regional Office against the defaulter manufacturer/ shops owner/ vendor for manufacturing, stocking and selling of thermocol/ polystyrene items and other prohibited SUP items.

A list of 23 authorized plastic recycler, as supplied by WBPCB, is annexed herewith. The plastic recyclers may be contacted for authorized recycling of sized SUP and thermocol items. Sri Soumitra Mondal (Mob- 891829282) may be contacted for any query.

The matter may kindly be treated as most urgent.

**Encl:** As stated.

Yours faithfully,

Director, SUDA

Date: 30.05.2025

Memo No. SUDA-15014(17)/46/2022/SUDA/ 3682(128)/1(9)

Copy forwarded for kind information to:

- (1) The Secretary, All Municipal Corporation
- (2) Shri Swarup Kr. Mondal, Chief Engineer, WBPCB.
- (3) The Executive Officer, All Municipality/NAA
- (4) SBM Nodal/Sanitary Inspector, All Municipal Corporations/Municipalities /NAA
- (5) All Nodal Engineers, SUDA
- (6) Law Cell, KMC.
- (7) Law Officer, SUDA
- (8) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (9) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

Director, SUDA

দূরভাষা: ২৩৫৮ ৬৪০৩ / ৫৭৬৭, ফ্যাক্স: ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com

Account Section : 2358 6408

15 SEP 2025

## Registered Plastic Waste Processors

Sl. No.	Name of the agency	Category 1(TPA)	Category 2(TPA)	Category 3(TPA)	Total	Mobile no.	ADDRESS
1	KGN (UNIT-1) - Purba Medinipur	6930	6930	0	13860	8479910514	DALIMBACHAK, P.O KUMARPUR, P.S BHABANIPUR, PIN 721654, Purba Medinipur (East Medinipur), West Bengal-721654
2	M.K.Enterprise,Howrah	0	70	14	84	9831163010	NEW KOLORAH, PS DOMJUR HOWRAH 711302, Howrah, West Bengal 711302
3	Nowseed Ali Saikh, Purba Madinipur	36	144	0	180	9775680261	vill, po uttar jhanda, ps panskura, dist purba midnapur, pin-721151, Purba Medinipur (East Medinipur), West Bengal 72115
4	Shri Anjan Nath, South 24 Pgns.	900	2700	0	3600	9073606541	boral sardarpara, South 24 Parganas, West Bengal 70015
5	Shri MD ANJUM, Purba Medinipur	900	300	0	1200	9434994284	Medinipur, Pin: 721654, Purba Medinipur (East Medinipur), West Bengal 72165
6	Sek abu Musa, Purba Medinipur	0	1920	0	1920	9153691565	DAAAG NO-3332, TAMLUK SRIRAMPUR ROAD, VILL SRIRAMPUR, PO- SRIRAMPUR, PURBA MEDINIPUR, PIN 721651, Purba Medinipur (East Medinipur), West Bengal-72165
7	Sanjoy Kumar Sharant, Chitpur, Kol-2	0	1260	0	1260	9830607387	13/2, Chitpur Ghat Lane, Kolkata 700002, Kolkata, West Bengal 70000
8	RDB Rasayans Ltd, Purba Medinipur	4000	2000	0	6000	9323210307	126, Basudevpur, HPL Link Road, Haldia - 721602, Purba Medinipur (East Medinipur), West Bengal 721602
9	R.K.Enterprise Purba Medinipur	365	0	0	365	9474403231	R.K. Enterprise, Vill-Kola, P.O Kola, PSKolanghat, Purba Medinipur-721134, Purba Medinipur (East Medinipur), West Bengal 721134
10	Starlite Ecofriendly, Dhapa, Kolkata-7	0	125	525	650	9903021000	1598, Starlite House, Plot No. FB-13, 1598, Rajdanga Main Rd, Kolkata, West Bengal 700107, KOLKATA, West Bengal-722202
11	Sifa Granules, Barjora, Bankura	9	111	0	120	6204548425	Birsingapur, Barjora, Bankura, West Bengal-722202
12	AB Pcly Plast, M.G. Road, Koli-7	350	1050	0	1400	7980475711	180 M.G.Road, Kolkata, West Bengal-700007
13	ANJU Shaw, Siliguri, Matigara	0	1800	0	1800	7003247743	VILL PATIRAMIOTE, P.O & P.S MATIGARA, SILIGURI, DARJEELING, West Bengal-734010
14	Ashish Plast, Matigara, Siliguri	0	450	0	450	8509653042	SUBLOJOTE, MATIGARA, SILIGURI, DIST- DARJEELING, WEST BENGAL 734010, Darjeeling, West Bengal-734010
15	Plastomat Industry, Barrackpore Boardghar	396	396	396	1188	9830327983	BOARDGHAR, 3RD LANE, P.O. JUGBERIA, P.S. GHOLANEW BARRACKPORE, KOLKATA, West Bengal-700110
16	Makers and IQ Industry, Matigara, Siliguri	0	400	0	400	7550869967	Nebula Marketing, Vill: Subaljiyote, Nirmai, Matigara 734010, DARJEELING, West Bengal-734010
17	FM Enterprise, 24 Pgns.	160	30	0	190	9836904428	Vill - Jamtagarh Kalapara, P.O- Malikapur, P.S Duttapurku, Dist-24 Pgs. (N), Kolkata-700126, North 24 Parganas, West Bengal 700126
18	Clear Clouds Enviro(P) Ltd. Uttarpara	2000	6700	3000	11700	9330784629	11 MAKHLA, T. N. MUKHERJEE ROAD, WARD NO.20, PO MAKHLA, PS UTTARPARA, DISTRICT HOOGHLY, PIN 712245, Hooghly, West Bengal-712245
19	Tutul Sarkar, Jalpaiguri	80	60	60	200	9734016162	735102, Jalpaiguri, West Bengal-735102
20	Hindusthan Enterprise, Jalpaiguri	0	600	0	600	9434513688	734425, Jalpaiguri, West Bengal-734425
21	Uma Industries, South 24 Pgns.	2000	5000	0	7000	8479910514	Bengal, Parganas, West Bengal-700154
22	Rungta Mouldings, Howrah	18850	0	0	18850	9748810339	Bengal-700013
23	KKalpna Industries	2500	4700	0	7200	9874554900	700071, KOLKATA, West Bengal-700071



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**GOVERNMENT OF WEST BENGAL**  
**Department of Urban Development & Municipal Affairs**  
**Nagarayan**  
DF-8, Sector - I, Salt Lake, Kolkata - 700064

No.610(law)/UDMA-15011(15)/14/2024-LS-MA SEC-Dept. of UDMA Date: 28.08.2025



**From** : Smt. Nandini Ghosh, IAS,  
 Senior Special Secretary,  
 Urban Development & Municipal Affairs Department,  
 Government of West Bengal

**To** : The Chief Environment Officer, Environment Department, GoWB

**Sub** : Hon'ble NGT matter being Original Application No.195/2024/EZ  
 [Prameya Foundation -vs- State of West Bengal & Ors.]

**Ref** : Your letter vide No. 1615/ENV-15017/36/2024 dated 12.08.2025

Sir,

With reference to the above subject matter and your letter No. 1615/ENV-15017/36/2024 dated 12.08.2025, I am directed to forward herewith the copy of the updated reports as received from the Urban Local Bodies (ULBs) in connection with the Hon'ble NGT matter being Original Application No.195/2024/EZ for your kind information and taking necessary action.

Encl: As stated

Yours faithfully,

**Senior Special Secretary  
 to the Government of West Bengal**

No.610(law)/1(4)/UDMA-15011(15)/14/2024-LS-MA SEC-Dept. of UDMA Date:28.08.2025  
 Copy forwarded for kind information to:

1. The Special Law Officer, Environment Department.
2. The Special Law Officer, UD & MA Department.
3. Sr. PS to the Principal Secretary, UD & MA Department.
4. Sr. PS to the Senior Special Secretary, UD & MA Department.

**Senior Special Secretary  
 to the Government of West Bengal**

No.610(law)/2(1)/UDMA-15011(15)/14/2024-LS-MA SEC-Dept. of UDMA Date:28.08.2025  
 Copy forwarded for kind information and taking necessary action to:

1. Mr. Sudip Kumar Dutta, Ld. State Advocate, High Court, Calcutta [Email Id: adv.skdutta@gmail.com, Contact No. : 9874782072]

**Senior Special Secretary  
 to the Government of West Bengal**

**NANDINI GHOSH, IAS**  
 Senior Special Secretary  
 Department of Urban Development &  
 Municipal Affairs  
 Govt. of West Bengal

15 SEP 2025

NAME OF ULB: ALIPURDUAR MUNICIPALITY

ULB CODE-801642

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors(In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
1625	40	0	0	20000	328 Kg	0	0	Yes

*[Signature]*  
Sanitary in-Charge  
Alipurduar Municipality

*[Signature]*  
Chairman  
ALIPURDUAR MUNICIPALITY



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Annexure-I

Name of the ULB: Arambagh Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
4914	128	1327	0	51400/-	80kg. Approx	0	0	No.

*[Signature]*  
04.4.25

Executive Officer  
Arambagh Municipality  
Executive Officer  
Arambagh Municipality

*[Signature]*

Chairman  
Arambagh Municipality  
Chairman  
Arambagh Municipality



15 SEP 2025



Annexure-I

Report for the period from July, 2022 to 31.03.2025

No. of Shops/Vendors sited	No. of Fine Challan issued to defaulter Shops/Vendors	No. Of Show Cause Notice Issued	No. Of Licence cancelled for defaulter Shops/Vendors	Amount of Fine Collected from Defaulter Shops/Venmdors (In Rs.)	SUP items seized (if any) till date in Kg	No. of FIR/ Complaint lodged/ filed by the ULBs before the concerned Police Satation	No. of Complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016
381	36	0	0	9620	133 kg	NIL	NIL	YES

*Prabodh Sarkar*

Chairman  
Ashokenagar-Kalyangarh Municipality  
**Prabodh Sarkar**  
Chairman  
Ashokenagar-Kalyangarh Municipality

*Arjun Kumar Biswas*

Executive Officers  
Ashokenagar-Kalyangarh Municipality  
**Arjun Kumar Biswas**  
Executive Officer  
Ashokenagar-Kalyangarh Municipality



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Annexure-I

Name of the ULB	No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date – in kg
Baduria	230	11	28	4600	0

Executive Officers

Baduria  
 ..... MC/Municipaity/NAA  
 Executive Officer  
 Baduria Municipality  
 North 24 Pgs.

Chairman/ Chairperson

Baduria  
 ..... MC/Municipaity/NAA  
 Chairman  
 BADURIA MUNICIPALITY  
 North 24 Parganas



15 SEP 2025

**OFFICE OF THE MUNICIPAL COUNCILLORS BAIDYABATI**  
 P.O. – SHEORAPHULI, DIST. – HOOGHLY, PIN – 712 223

Memo no. 0162/C-42/Sup ban/2024-25 Date: 28.03.2025

To  
 The Director SUDA,  
 ILGUS Bhawan, SUDA,  
 Sector – III, Bidhannagar  
 Kolkata – 700106

Sub: Submission of Report regarding implementation of SUP ban  
 Ref no. SUDA-15014(17)/46/2022/SUDA/2060 dtd. 26.03.2025

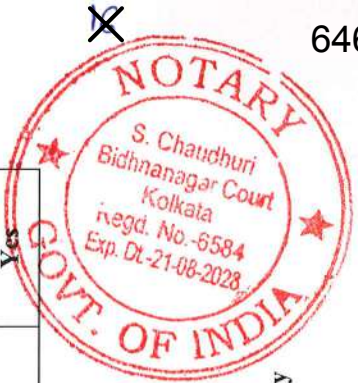
Sir,

With reference to the subject cited above, this is to inform you that we have already furnished our information regarding the implementation of SUP ban till date, which is given below as per the prescribed format,

**Annexure-I**

Name of the ULB: Baidyabati Municipality  
 Report for the period from July, 2022 to 31.03.2025.

Name of the ULB	No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR Complaint lodged/filled by the ULBs before State PCB	No. of complaint lodged/filled by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
Baidyabati Municipality	1800	282	0	41,600	1700	0	0	Yes



*S. Chaudhuri*  
 Pritu Mahato  
 Chairman  
 Baidyabati Municipality  
 Chairman  
 Baidyabati Municipality

*S. Chaudhuri*  
 Executive Officer  
 Baidyabati Municipality  
 Executive Officers  
 Baidyabati Municipality

15 SEP 2025



Annexure-I

Name of the ULB: Balurghat  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
195	5	0	0	2500.00	90	0	0	No

Executive Officer  
Balurghat Municipality  
7/4/25

Chairman  
Balurghat Municipality  
7/4/25



15 SEP 2025



Annexure-I

Name of the ULB: BANKUR MUNICIPALITY  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Chalkan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
129	80	NIL	NIL	24250/- (Twenty four thousand two hundred fifty)	37kg	NIL	NIL	YES

*Signature*  
Secretary/Executive Officers  
..... MC /Municipality/NAA  
11.09.25.  
Executive Officer  
Bankura Municipality

*21/09/25*  
Chairman/ Chairperson/Commissioner  
..... MC /Municipality/NAA  
Chairperson  
Bankura Municipality

15 SEP 2025



**OFFICE OF THE BOARD OF COUNCILLORS OF BANSBERIA MUNICIPALITY**

Rudra Main Road , P.O.- Bansberia , Dist.- Hooghly , West Bengal , PIN - 712502  
Ph. No.- (033)-26346324, Fax No.- 033-26346806, e-mail: bansb\_04@yahoo.com



Memo No : 122

Date : 09/04/2025

From : Executive officer  
Bansberia Municipality  
Bansberia , Hooghly

To : Director, SUDA  
" ILGUS Bhawan" H.C Block, Sector -III  
Kolkata -700106 West Bengal.



**Sub: Report regarding 'Implementation of SUP Ban'.**  
Ref:- SUDA-15014(17)/46/2022/SUDA/2060 Dated 26.03.2025

Respected Sir,

With reference to the above mentioned subject, We are submitting the report regarding 'Implementation of SUP Ban' as per the prescribed format.

Thanking You.

Yours faithfully

Encls:- As Attached

Executive officer 9/4/2025  
Bansberia Municipality

Executive Officer  
Bansberia Municipality

15 SEP 2025



Annexure-I

Name of the ULB: Bansberia Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
1236	60	NIL	NIL	9450/-	300KG	NIL	NIL	YES

  
 Executive Officer  
 Bansberia Municipality

15 SEP 2025



**BARANAGAR MUNICIPALITY**  
87, Deshbandhu Road (East)  
Kolkata - 700035



Memo No: H/02

Date: 03.04.2025



**REPORT REGARDING IMPLEMENTATION OF SUP BAN**

Name of the ULB: **BARANAGAR MUNICIPALITY**

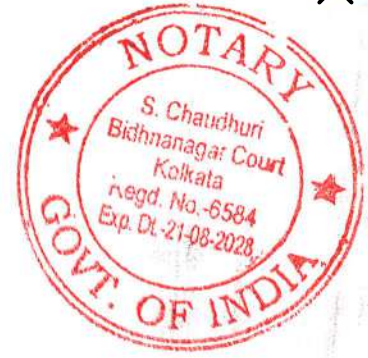
No. of Shops/ Vendors visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
3665	17	64	NIL	7150	110	NIL	NIL	Bye Laws Already framed

  
03/04/25  
Nodal Person  
Solid Waste Management

  
03/04/25  
Executive Officers

  
Chairman/ Chairperson

15 SEP 2025



Annexure-I

**Name of the ULB: Barasat Municipality**  
**Report for the period from July, 2022 to 31.03.2025.**

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
1189 Nos	25 NOS	5 NOS	0 NOS	5650/-	65 KG	0 NOS	No	No

*S. 214/2025*  
 Executive Officer  
 Barasat Municipality  
 Executive Officer  
 Barasat Municipality

*07/04/25*

15 SEP 2025



Annexure-I

Name of the ULB: BARRAKPORE

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
1020	700	0	0	125300.00	5 KG	0	0	Not Yet Done

*S. S. S.*  
09/04/25  
Executive Officers  
Barrackpore Municipality  
EXECUTIVE OFFICER  
Barrackpore Municipality

*S. S. S.*  
Chairman  
Barrackpore Municipality  
Chairman  
Barrackpore Municipality

15 SEP 2025

X

Annexure-I

Name of the ULB: BARUIPUR MUNICIPALITY  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
850	47	0	0	16500	21	0	0	YES

*M. S. S.*  
Chairman  
BARUIPUR MUNICIPALITY  
Chairman  
Baruipur Municipality

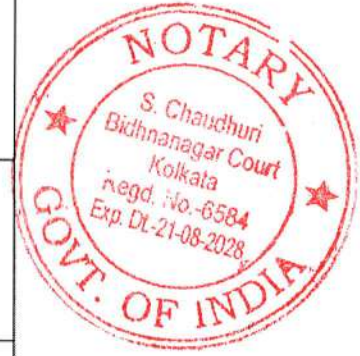
15 SEP 2025


Annexure - I

Name of the ULB : **BERHAMPORE MUNICIPALITY**

Report for the period from **July 2022 to 31.03.2025.**

Year	No. of Shops/Vendors visited	No. of Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops / Vendors	Amount of Fine collected from Defaulter Shops/vendors ( In Rs.)	SUP items seized ( if any) till date - in Kg	No. of FIR/complaint Lodged/ filed by the ULBs before the concerned Police Station	No. of Complaint Lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules , 2016.
July 2022 to March 2023	7123No.	265 No. @Rs.500/- x 15no. @Rs.50/- x 250no.	Nil	Nil	20,000.00	85Kg	Nil	Nil	
April 2023 to March 2024	5892 No.	180No. @Rs.500/- x 09no. @Rs.50/- x 171no.	Nil	Nil	13,050.00	66Kg.	Nil	Nil	
April 2024 to March 2025	6355No.	191No. @Rs.500/- x 13no. @Rs.50/- x 178no.	Nil	Nil	15,400.00	73Kg	Nil	Nil	



  
 Executive Officer  
 Berhampore Municipality  
 Secretary / Executive Officer  
 Berhampore NAA  
 .....MC/ Municipality / NAA

Chairman/Chairperson/Commissioner  
 .....MC/Municipality / NAA

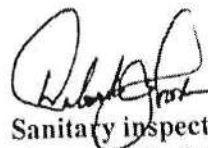
15 SEP 2025



Annexure-I

Name of the ULB: Bhadreswar Municipality  
Report for the period of: 01/03/2025 to 31/03/2025

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
100	0	-	-	0	0	0	0	Yes

  
 Sanitary inspector 9/9/2025  
 Bhadreswar Municipality  
 Sanitary Inspector  
 BHADRESWAR MUNICIPALITY

15 SEP 2025

OFFICE OF THE MUNICIPAL COUNCILLORS, BHATPARA

[Address: 1/1, West Ghoshpara Road, P.O. Kankinara, District: North 24 Parganas. PIN-743 126]  
Tele: 2581-2082, 2581 - 9515, 2581-9514. Fax: 2581-1318. Email: bhat\_09@yahoo.com

X657

Memo no. S-50/DR-1/ ..129.....

Date... 08/09/2025

From: Smt. Reba Raha,  
Chairperson,  
Bhatpara Municipality.

To: The Director  
State Urban Development Agency,  
"ILGUS BHAWAN", HC Block,  
Sector -III, Bidhannagar,  
Kolkata 700 106.

Sub: Submission of the report regarding "Implementation of SUP Ban".

Ref. Memo no. SUDA-15014(17)/46/2022/SUDA/2060 dated 26.03.2025



Sir,

Enclosed please find the report as in "Annexure-I" is hereby forwarded for your information and taking necessary action.

This is for your kind information and perusal.

Thanking you,

Yours faithfully,

Chairperson  
Bhatpara Municipality

Chairperson  
Bhatpara Municipality

Encl: As Stated.

15 SEP 2025

# OFFICE OF THE MUNICIPAL COUNCILLORS, BHATPARA

[Address: 1/1, West Ghoshpara Road, P.O. Kankinara, District: North 24 Parganas, PIN-743 126]  
Tele: 2581-2082, 2581 - 9515, 2581-9514, Fax: 2581-1318. Email: bhat\_09@yahoo.com

2/658

## Annexure-I


Name of the ULB: BHATPARA MUNICIPALITY

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
615 nos.	42 nos.	04 nos.	0	Rs. 6100/-	Single used plastic bag - 212 Kgs. Single used plastic straw - 06 Kgs. Single used plastic glass - 04 Kgs. Banned thermocol items -236 Kgs.	0	0	Yes



  
Chairperson  
Bhatpara Municipality  
Chairperson  
Bhatpara Municipality


  
Sanitary Inspector  
Bhatpara Municipality


15 SEP 2025

Annexure-I

Name of the ULB: BIRNAGAR MUNICIPALITY  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
1078	10	NIL	NIL	1000	32.50	2	2	YES

  
Secretary/Executive Officers  
..... MC /Municipality/NAA  
Executive Officer  
Birnagar Municipality

  
Chairman/ Chairperson/Commissioner  
..... MC /Municipality/NAA  
Chairman  
Birnagar Municipality

15 SEP 2025



Annexure-I

**Name of the ULB: BOLPUR MUNICIPALITY**  
**Report for the period from July, 2022 to 31.03.2025.**

No. of Shops/Vendor visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
3648	NIL	NIL	NIL	NIL	5122 Kg	NIL	NIL	YES

**Executive Officers**

**Chairman**

*Executive Officer*  
 Bolpur Municipality

Chairman  
 Bolpur Municipality



15 SEP 2025



Annexure-I



Name of the ULB: BUDGE BUDGE MUNICIPALITY  
Report for the period from July, 2022 to 31.03.2025. DATE :-4.4.2025

0	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
15	7	0	0	1250/-	1kg	0	0	yes

*[Signature]*  
Executive Officers  
Budge Budge Municipality

*[Signature]*  
Chairman

Budge Budge Municipality



15 SEP 2025

OFFICE OF THE BOARD OF ADMINISTRATORS  
**BUNIADPUR MUNICIPALITY**

P.O. Buniadpur, District: Dakshin Dinajpur, Pin: 733121  
 E-mail ID -sulm.buniadpur@gmail.com/buniadpurmunicipality@gmail.com

Memo no: 484 /BPM/2025

Date: 05/04/2025

From : The Chairperson  
 Buniadpur Municipality  
 Buniadpur, Dakshin Dinajpur

To : The Director SUDA  
 ILGUS BHAVAN, HC Block, Sector-III,  
 Bidhannagar, Kolkata- 700106,

Sub : Submission of report regarding implementation of SUP BAN as per  
 Annexure-I format.

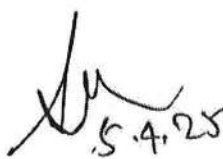


Sir,

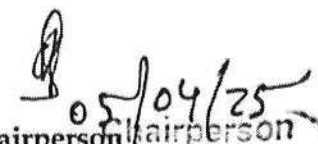
With reference to the subject mentioned above I am now submitting here with the required report in the prescribed format given below

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Law is framed by the ULB regardin PWM Rules, 2016.
332	Rs.8320	No	No	No	31Kg	Nil	No	Yes

Yours faithfully

  
 5.4.25  
 Secretary /Executive Officers  
 .....MC/ Municipality/NAA  
 Executive  
 Buniadpur Municipality  
 Buniadpur, Dakshin Dinajpur

15 SEP 2025

  
 05/04/25  
 Chairperson  
 Buniadpur Municipality  
 Buniadpur, D/Dinajpur  
 Buniadpur, Dakshin Dinajpur

Annexure-I

Name of the ULB: Burdwan Municipality  
Report for the period from July, 2022 to 31.03.2025.

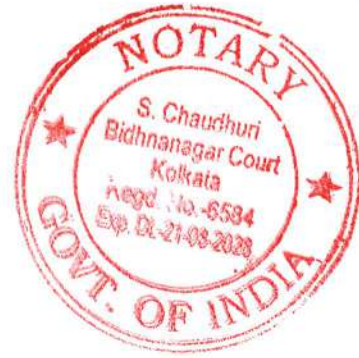
No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
830	602	0	0	192200	0	0	0	Yes

*S. Chaudhuri*  
Executive Officer  
Burdwan Municipality

Executive Officer  
Burdwan Municipality

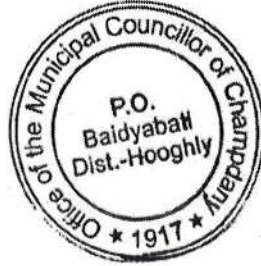
*S. Chaudhuri*  
Chairman  
Burdwan Municipality  
Chairman  
Burdwan Municipality

15 SEP 2025

**Annexure-I****Name of the ULB: CHAMPDANY****Report for the period from July, 2022 to 31.03.2025.**

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP Items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
700	42	0	0	9200	55	0	0	YES

Executive Officers  
Champdany Municipality



  
Chairman  
Champdany Municipality

15 SEP 2025



# CHANDERNAGORE MUNICIPAL CORPORATION

Vivekananda Sarani, Marie Park, P.O. Chandernagore, Dist. Hooghly, PIN 712 136, West Bengal  
Phone : 033 2683 5297 / 2562; 2685 0057 | Fax : 033 26835068 | 2683 6706 (Ambulance)  
E-mail : chandernagorecorporation@yahoo.co.in | Website : www.chandernagoremunicipalcorporation.in  
Complaint / Grievance : chandernagoremcorporation@gmail.com | Whatsapp : +91 9433655599

No : X/MD/Misc./2025-26/03

Date: 11.04.2025

To,  
The Director SUDA  
STATE URBAN DEVELOPMENT AGENCY,  
ILGUS BHAVAN, HC Block, Sector -III, Bidhannagar,  
Kolkata-700 106



Sub : Submission of report regarding 'Implentation of SUP Ban'.

Ref : Memo No.: SUDA-15014(17)/46/2022/SUDA/2060 Dated : 26.03.2025

With reference to the above I am submitting herewith the report regarding  
'Implentation of SUP Ban' as per prescribe format ANNEXURE - I .  
This is for your kind information .

With regards,

Encl : As stated.

Secretary

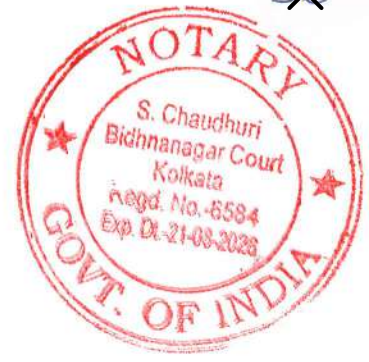
Chandernagore Municipal Corporation

Secretary

Chandernagore Municipal  
Corporation



15 SEP 2025



## Annexure-I

Name of the ULB: Chandernagore Municipal Corporation  
Report for the period from July, 2022 to 31.03.2025.

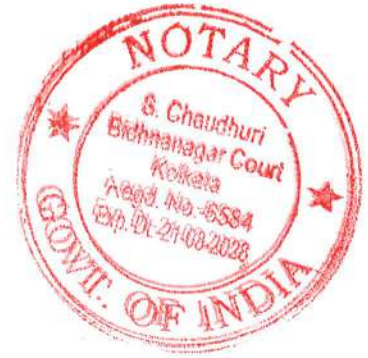
No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
59	Nil	Nil	Rs. 26,250.00	290kg	Nil	Nil	N/A



*[Signature]*  
Commissioner-in-Charge  
Chandernagore Municipal Corporation

*[Signature]*  
Commissioner  
Chandernagore Municipal Corporation

15 SEP 2025

Annexure-I

Name of the ULB: Chandrakona Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendors visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
74	11	0	0	2350	7	0	0	Yes

*09/04/2025*  
Executive Officers  
Municipality

*09/04/2025*  
Chairman/ Chairperson  
Municipality

15 SEP 2025

Annexure-I

Name of the ULB: **Contai Municipality**  
 Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Byc Laws is framed by the ULB regarding PWM Rules, 2016.
395	42	0	0	7050	172	0	0	Yes

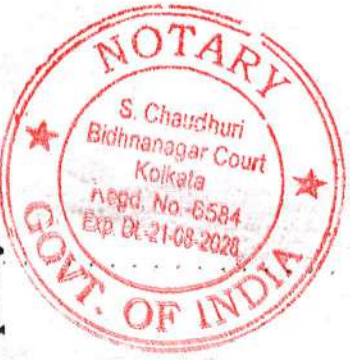
*Jyoti*  
09/4/25

Secretary/Executive Officers  
 ..... MC /Municipality/NAA

15 SEP 2025

*02 09/4/25*

Chairman/ Chairperson/Commissioner  
 ..... MC /Municipality/NAA



*Stano*  
09-04-2025.

Dept.-in-Charge,  
 Conservancy  
 Contai Municipality.



Annexure-1

Name of the ULB:  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complai int lodged/filed by the ULBs before the concerned Police Station	No. of complai nt lodged/fi led by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
420	NIL	NIL	NIL	NIL	18kg	NIL	NL	NO

*[Signature]* 02/04/25  
 Secretary/Executive Officers  
 ..... MC /Municipality/NAA  
 Executive Office,  
 Cooper's Camp Notified  
 Area Authority

Chairman/ Chairperson/Commissioner  
 ..... MC /Municipality/NAA  
*[Signature]*  
 21/4/25  
 Sanitary Inspector & Registrar  
 Death and Birth  
 Cooper's Camp Notified Area Authority

15 SEP 2025

**DANKUNI MUNICIPALITY**

Estd.:01-11-2008

Uttar Subhas Pally, Manoharpur

P.O. &amp; P.S. : Dankuni, Dist.: Hooghly, PIN Code : 712311

Phone &amp; Fax No.: (033) 2659-0694

Website : www.dankunimunicipality.com

E-mail Id: ulbdankuni@gmail.com


Hasina Shabnam  
ChairpersonPrakash Raha  
Vice Chairman

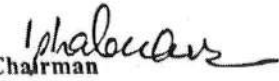
Ref.No.: 0090/DKM/2025-26

Annexure-I

Name of the ULB: Dankuni Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
129	75	136	0	14150.00	25.5	0	0	Yes

  
Executive Officer  
Dankuni Municipality  
Executive Officer  
Dankuni Municipality  
Manoharpur, Dankuni, Hooghly

  
Chairman  
Dankuni Municipality  
Chairman  
Dankuni Municipality  
Manoharpur, Dankuni, Hooghly

15 SEP 2025

Name of the ULB : Darjeeling Municipality  
Report for the period from July 2022 to 31.03.2025

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from defaulter Shops/Vendors	SUP Items seized (if any) till date in KG	No. of FIR/complaint lodged/filled by the ULBs before the concerned Police Station	No. of complaint lodged/filled by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules 2016
Covered all the 32 wards within the ULB	19	NIL	NIL	Rs.35,900/-	55 kg	NIL	NIL	YES

*[Handwritten signature]*

Chairman  
Darjeeling Municipality,  
Darjeeling.



15 SEP 2025

Annexure-I

**Name of the ULB: DHULIAN**  
**Report for the period from July, 2022 to 31.03.2025.**

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
507	96	0	0	5650	210	0	0	YES

15 SEP 2025



*Abul Kalam*  
 09/04/25  
 Executive Officers / Chairman  
 Dhuliyān Municipality  
 Executive Officer  
 Dhuliyān Municipality

\*3

Annexure-I

Name of the ULB:- DINHATA MUNICIPALITY  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Wheth Bye La is fram by th ULB regard PW? Rule 201
850	22	0	0	11000/-	150 KG	0	0	YE

Secretary/Executive Officers  
.....  
Dinhata Municipality

Chairman/Chairperson/Commissioner  
.....  
Dinhata Municipality/NAA

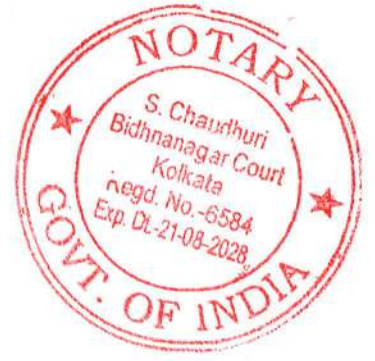
15 SEP 2025

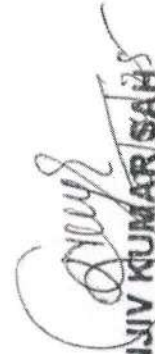
## Durgapur Municipal Corporation

### Annexure-I

Name of the ULB: Durgapur Municipal Corporation (P.W.M)  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
1475	112	0	0	38500	16	0	0	No



  
**SANJIV KUMAR SAH**  
 SANITARY INSPECTOR  
 DURGAPUR MUNICIPAL CORPORATION

15 SEP 2025

Annexure-I

Name of the ULB: Domkal

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
1229	16	69	0	800/-	93Kg	0	0	Yes

*[Signature]*  
Secretary/Executive Officers  
..... MC/Municipality/NAA

**Executive Officer**  
**Domkal Municipality**  
**Murshidabad**

*[Signature]*  
Chairman/ Chairperson/Commissioner  
..... MC/Municipality/NAA

Adminlstrator  
Domkal Municipality  
Domkal, Murshidabad

15 SEP 2025



Office of the Councillors

# DUBRAJPUR MUNICIPALITY

P. O. - DUBRAJPUR :: Dist. - BIRBHUM

Memo No. 630 /DM/2025

Date 02/04/2025

To,  
The Director, SUDA  
ILGUS BHAVAN, H.C Block, Sector-III  
Bidhannagar, Kolkata-700106



**Sub: Submission of the report regarding "Implementation of SUP Ban**

Sir,

In reference to your Memo No.SUDA-15014 (17)/46/2022/2060 Dt.25/26.03.2025 on the above subject, I am submitting herewith the required report as per 'Format' received from your end.

Encl: As stated above

With thanks,




*[Signature]*  
Chairman  
Dubrajpur Municipality  
Dubrajpur, Birbhum  
Chairman  
Dubrajpur Municipality  
Dubrajpur, Birbhum

15 SEP 2025

Annexure-I

Name of the ULB: **DUBRAJPUR MUNICIPALITY**  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
256	0	48	0	0	72	0	0	YES

  
Executive Officers  
Dubrajpur Municipality  
Executive Officer  
Dubrajpur Municipality  
Dubrajpur, Birbhum

  
Chairman  
Dubrajpur Municipality  
Chairman  
Dubrajpur Municipality  
Dubrajpur, Birbhum

15 SEP 2025

OFFICE OF THE MUNICIPAL COUNCILORS OF  
DUM DUM MUNICIPALITY  
44, DR.SAILEN DAS SARANI, KOLKATA-700028



Memo No.: 003/DDM/NULM/2025-26

Date: 02.04.2025

From :  
Sri Harendra Singh  
Chairman  
Dum Dum Municipality

To  
The Director  
SUDA & Mission Director, WBSULM  
ILGUS BHAVAN, HC-Block, Sector - III  
Bidhannagar, Kolkata - 700106

Sub.: Submitting action taken report regarding implementation of SUP ban

Ref.: SUDA-15014(17)/46/2022/2060, Dated - 25.03.2025.

Madam Sir,

We would like to submit the action taken report regarding implementation of SUP ban with respect to OA no 195/2024/EZ before the National Green Tribunal, information regarding various activities taken by the ULB to implement SUP ban.

This is for your kind information.

Thanking You

Yours faithfully

Chairman  
Dum Dum Municipality

**Chairman**  
Dum Dum Municipality  
44, Dr. Sainen Das Sarani  
Dum, Kolkata-700028



15 SEP 2025

**OFFICE OF THE MUNICIPAL COUNCILORS OF  
DUM DUM MUNICIPALITY**  
44, DR.SAILEN DAS SARANI, KOLKATA-700028



Annexure-I

Name of the ULB: Dum Dum  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendors visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
675	23	11	0	15500	22	0	0	Yes

*18/2/2025*  
Executive Officers  
Dum Dum Municipality  
Executive Officer  
Dum Dum Municipality

*J. M. U.*  
Chairman  
Dum Dum Municipality  
Chairman  
Dum Dum Municipality  
44, Dr. Sainen Das Sarani  
Dum Dum, Kolkata-700028



**15 SEP 2025**

Halls : (03220) 244 371 / 245 000

Fax : (03220) 244 371



# EGRA MUNICIPALITY

## OFFICE OF THE COUNCILLORS

P.O. - EGRA DIST. - PURBA MEDINIPUR (W.B.) PIN - 721429

E-mail : egramunicipality@gmail.com

Ref. No. E.M. 484/SUP-1/25

Date 09.04.2025

Name of the ULB: Egra Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP Items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
800	52	180	0	25600/-	112 kg	0	0	Yes

*[Signature]*  
9/4/2025  
Secretary/Executive Officers  
..... MC /Municipality/NAA

SANIKAR MAITY  
Executive Officer  
Egra Municipality  
Purba Medinipur

*[Signature]*  
Chairman/ Chairperson/Commissioner  
..... MC /Municipality/NAA

Chairman  
EGRA MUNICIPALITY  
Egra, Purba Medinipur




15 SEP 2025

Sl. No. - 046 / (M) 17 / 25.26 Dt 03.04.2025 681

ANNEXURE-I

NAME OF THE ULB:- ENGLISHBAZAR MUNICIPALITY  
REPORT FOR THE PERIOD FROM JULY,2022 TO 31.03.2025

NO. OF SHOPS/VENDORS VISITED	NO. OF FINE CHALLAN ISSUED TO DEFAULTER SHOPS/VENDORS	NO. OF SHOW CAUSE NOTICE ISSUED	NO. OF LICENCE CANCELLED FOR DEFAULTER SHOPS/VENDORS	AMOUNT OF FINE COLLECTED FROM DEFAULTER SHOPS/VENDORS (IN RS.)	SUP ITEMS SEIZED (IF ANY) TILL DATE -IN KG	NO OF FIR/COMPLAINT LODGED/FILED BY THE ULBs BEFORE THE CONCERNED POLICE STATION	NO OF FIR/COMPLAIN T LODGED/FILED BY THE ULBs BEFORE STATE PCB	WHETHER Bye Laws IS FRAMED BY THE ULB REGARDIN G PWM RULES, 2016
6554	1200	2	NIL	1200	82 KG	NIL	NIL	NIL

  
Executive Officer  
Englishbazar Municipality, Malda  
Executive Officer  
English Bazar Municipality  
MALDA



  
Chairman  
Englishbazar Municipality, Malda

15 SEP 2025

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Annexure-I

Name of the ULB: Gangarampur Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
2775	3	35	0	1500/-	1500kgs	0	0	Yes

*[Signature]*  
07.04.25  
Executive Officer  
Gangarampur Municipality  
Executive Officer  
Gangarampur Municipality  
Gangarampur, D/Dinajpur

15 SEP 2025

## Annexure-I

X3

Name of the ULB : Garulia Municipality								
Report for the period from July , 2022 to 31.03.2025 on implementation of SUP Ban.								
No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled from Defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	When By Law framed the regulation PW Ruled 20:
2126	21	51	NIL	2100	765	NIL	NIL	YI



Chairman  
Garulia Municipality

Chairman  
Garulia Municipality

15 SEP 2025

54

Fax & phone :( 033) 2589-8579  
 Phone: (033) 2589-9614  
 2589-9615



OFFICE OF THE BOARD OF COUNCILORS  
**GAYESHPUR MUNICIPALITY**  
 P.O.KATAGANJ, NADIA

Memo No. GM/ENGG/879/2025

Dated. 16/04/2025

From:- Executive Officer,  
 Gayeshpur Municipality,

To:- Shri Joly Chaudhuri, WBCS (Exe.),  
 Director,  
 State Urban Development Agency,



Subject: Submission of the report regarding implementation of single use plastic as per Annexed format.

Sir,

In reference to the subject of the caption, this is to inform you that the ULB has submitted various activities undertaken to implement the Single-Use Plastic Ban.

Thanking You

15 SEP 2025

Enclosed: As stated

*[Signature]*  
 16/04/25  
 Executive Officer  
 Executive Officer  
 Gayeshpur Municipality  
 P.O. Kataganj, Nadia

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## Annexure-1

Name of The ULB	No of shop/vendors Visited	No. of fine / Challan issued from defaulter Shop/vendors	No. os Show case Notice issued	Amount of the Fine Collected from Defaulter shop/vendors	SUP items seized (if any) till date in KG.
Gayeshpur Municipality	356	00	00	00	00



*Sr 16/04/25*  
 Executive Officer  
 Gayeshpur Municipality  
 P.O. Kataganj, Dist. Nadia  
 Gayeshpur Municipality

15 SEP 2025

E-mail - chairman\_ghatalmunicipality@yahoo.com

**OFFICE OF THE COUNCILLORS OF THE GHATAL MUNICIPALITY**  
**GHATAL :: PASCHIM MEDINIPUR**



From:- **Chairman**, Ghatal Municipality.  
 P.O.+P.S.- Ghatal, Dist.-Paschim Medinipur.

Memo No. 238/411

Dated - 03-04-2025

To  
**The Director**  
 SUDA, Govt of West Bengal  
 "ILGUS BHAVAN", HC Block,  
 Sector-111, Bidhannagar, Kolkata- 700106.

**Sub:- Submission of the report regarding "Implementation of SUP Ban" as per annexed format within 04.04.2025.**

**Ref:- Your letter no-SUDA-15014(17)/4/6/2022/SUDA/2060**  
**Dated:26/03/2025.**

Respected Sir,

With reference to the above subject, I am submitting herewith the report regarding "implementation of Sup Ban" as per your annexed format within Ghatal Municipality.

This is for favour of your information.

Thanking You.



15 SEP 2025

Yours faithfully,

*[Signature]* 03/04/2025.  
 Chairman  
 Ghatal Municipality

**Chairman**  
**Ghatal Municipality**

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## Annexure - 1



Name of the ULB:- GHATAL MUNIPALITY

Report for the period from July, 2022 to 31.03.2025

No. of Shops/ Vendor s visited	No. Of Fine Challan issued to defaulter Shops/Vend ors	No. Of Show Cause Notice Issued	No. Of Licence cancelled for defaulter Shops/Ve ndors	Amount of Fine collected from Defaulter Shops/Vend ors (In Rs.)	SUP items seized (if any)till date - in Kg	No. Of FIR/compl aint lodged/file d by the ULBs before the concerned police Station	No. Of complaint lodged/file d by ULBs before state PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules,2016
1651	20NOS.	NIL	NIL	RS.8200	10KG	NIL	NIL	NO

*[Signature]*  
 Executive Officers  
 Ghatal Municipality  
 Executive Officer  
 Ghatal Municipality

03/04/2025.

*[Signature]*  
 Chairman  
 Ghatal Municipality  
 Chairman  
 Ghatal Municipality

03/04/2025.

15 SEP 2025

SX

## Annexure-I

Name of the ULB: GOBARDANGA MUNICIPALITY  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
174	0	0	0	0	0	0	0	0

*[Signature]*  
20/03/25

Nodal Officer  
Gobardanga Municipality

Nodal Officer  
SWM  
Gobardanga Municipality

*[Signature]*  
20/03/25

Executive Officer  
Gobardanga Municipality

*[Signature]*

Chairman  
Gobardanga Municipality



15 SEP 2025

89

OFFICE OF THE

☎ : (03452) 255164/255767

Fax : (03452) 256600

E-mail : guskaramunicipality@yahoo.ir

**GUSKARA MUNICIPALITY**

P.O.-Guskara, Dist.-Purba Bardhaman, PIN-713128, W.B.

ESTD : 1988

Memo No. 30/G.M.



Dated, Guskara, the 04.04.2025



To  
 Shri Joly Chaudhuri, WBCS (Exe).  
 Director, SUDA  
 Kolkata - 700106

Sub:- Submission of the Report regarding Implementation of SUP Ban.

Ref No – SUDA-15014(17)/46/2022/SUDA/2060

Date:- 26.03.25

Sir,

With reference to the above, the following information are given below as per  
 your prescribed format.

Encl :- As stated

15 SEP 2025

Thanking You



04.04.25  
 Chairman

Guskara Municipality  
 Kusai Mukherjee  
 Chairman  
 Guskara Municipality



Annexure-I

Name of the ULB: - Guskara Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
12	04	0	0	400	70	0	0	YES

*[Signature]*  
04.04.25  
Sanitary Inspector  
Guskara Municipality  
Sanitary Inspector  
C.B.P.H.C.S.  
Guskara Municipality

*[Signature]*  
09.09.25  
Chairman  
Guskara Municipality  
Kusal Mukherjee  
Chairman  
Guskars Municipality



15 SEP 2025

PROMODE DASGUPTA SARANI, P.O. HIJALPURIA, NORTH 24 PARGANAS, T...

email : habraMunicipality@yahoo.com

Ref. No. H.M. 0120 / P.H. 125

Date 02-04-2025

Annexure-I

Name of the ULB: Habra Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Byc Laws is framed by the ULB regarding PWM Rules, 2016.
250	3	0	0	150	15	0	0	Yes



*[Signature]*  
Chairman  
Habra Municipality

*[Signature]* 29/4/25  
Executive Officers  
Habra Municipality  
Executive Officer  
Habra Municipality

15 SEP 2025



Office of the  
**Haldia Municipality**

Dr. B. R. Ambedkar Bhawan, Administrative Building, City Centre  
P.O. - Debhog, Haldia, Purba Medinipur, West Bengal

Grievance Whatsapp No.

8250665469

Fax : 03224 - 252154

E-mail : haldiamunicipality@gmail.com

Memo No. : 1931/H-M/2025

Date : 16.09.2025

Annexure-I



Name of the ULB: Haldia Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
842	0	0	Zero	Zero	12 Kg	0	0	No

*[Signature]*  
16/09/2025  
Secretary/Executive Officers  
..... MC/Municipality/NAA  
Executive Officer  
Haldia Municipality

Chairman/ Chairperson/Commissioner  
..... MC/Municipality/NAA



15 SEP 2025



# OFFICE OF THE COUNCILLORS

## Haldibari Municipality

P.O.-Haldibari, Dt:-Coochbehar

Mail ID- haldibari1municipality@gmail.com www.haldibarimunicipality.org

693

STD :03561  
Phone :263264  
Fax:263312

Memo No: 317/swm

ULB Code:- 801643

Date:- 09/04/2025

From:- Exucutive Officer  
Haldibari Municipality

To :- Director  
STATE URBAN DEVELOPMENT AGENCY (SUDA)



**Subject:- Report regarding ' Implementation of SUP Ban'**

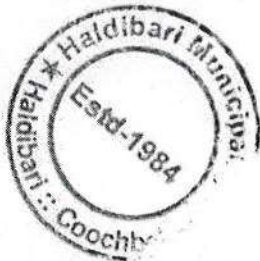
**Ref Memo:- SUDA-15014(17)/46/2022/SUDA/2060 Dated:-25.03.2025**

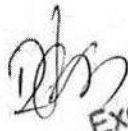
Annexure-I

Name of the ULB: Haldibari Municipality

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendors visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
800	Nil	Nil	Nil	4,100.00	25 Kg	Nil	Nil	Nil



  
Executive Officer  
Haldibari Municipality

15 SEP 2025

সুডা

রাজ্য নগর উন্নয়ন সংস্থা

SUDA

## STATE URBAN DEVELOPMENT AGENCY

‘ইলগাস ভবন’, এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ  
 “ILGUS BHAVAN”, HC Block, Sector-III, Bidhannagar, Kolkata - 700 106, West Bengal

Memo No. SUDA-15014(17)/46/2022/SUDA/2060

Date: 25.03.2025  
26

From : The Director, SUDA,

To : 1. The Commissioner, (All Municipal Corporations),  
2. The Chairman/Chairperson, All Municipalities/NAASub. : Request for submission of the report regarding ‘Implementation of  
SUP Ban’ as per annexed format within 04.04.2025.

Madam/Sir,

Apropos the captioned subject, this is to inform you that with respect to OA no.195/2024/EZ before the ‘National Green Tribunal’, information regarding various activities taken by the ULBs to implement SUP ban, is required to furnish. You are hereby requested to submit the relevant information regarding ‘Implementation of SUP Ban’ as per prescribed format Annexure-I (annexed below).

The report to be submitted in pdf format (signed by the ULB authority) through mail id [sbm.wbsuda@gmail.com](mailto:sbm.wbsuda@gmail.com) positively by 04.04.2025. Sri Soumitra Mondal (Mob-8918299282) may be contacted for any query.

The matter may kindly be treated as most urgent.

Encl: As stated.

Yours faithfully,

*S. Chaudhuri*  
25.03.2025  
Director, SUDA

Memo No. SUDA-15014(17)/46/2022/SUDA/2060/16

Date: 25.03.2025  
26

Copy forwarded for kind information to:

- (1) The Secretary, all Municipal Corporation
- (2) The Executive Officer, All Municipalities/NAA
- (3) SBM Nodal/Sanitary Inspector, All Corporations/Municipalities/NAA
- (4) All Nodal Engineers, SUDA
- (5) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (6) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

*S. Chaudhuri*  
25.03.2025  
Director, SUDA

15 SEP 2025

দুরভাষ : (০৩৩) ৬৬৩৬৬৬০০

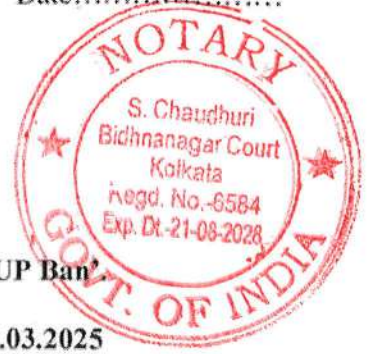
Tel : (033) 66366600, E-mail : [wbsudadir@gmail.com](mailto:wbsudadir@gmail.com)

Account Section : (033) 66366627

No. 11/G-26

Date. 03-04-2025

To  
The Director, SUDA  
Ilgus Bhavan, H.C. Block, Sector-III  
Bidhannagar, Kolkata-700106



Sub:- Submission of the report regarding 'Implementation of SUP Ban'

Ref:- Memo No-SUDA-15014(17)/46/2022/SUDA/2060 Date: 25.03.2025

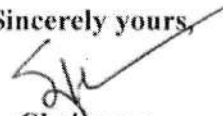
Sir,

In reference to the subject cited above, I am submitting herewith the desired report in the prescribed format for your kind perusal.


Encl :- As stated.



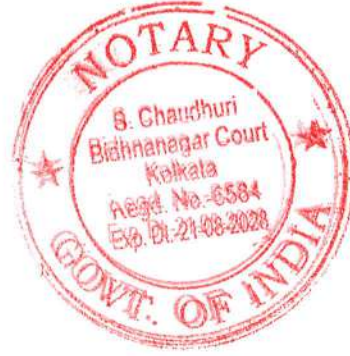
Sincerely yours,

  
Chairman

Halisahar Municipality

  
CHAIRMAN  
HALISAHAR MUNICIPALITY

15 SEP 2025

Annexure-I

Name of the ULB: Halisahar Municipality

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
550	186	45	0	9300	700	0	0	Yes

  
 Executive Officer  
 Halisahar Municipality  
 Executive Officer  
 HALISAHAR MUNICIPALITY

  
 Chairman  
 Halisahar Municipality  
 CHAIRMAN  
 HALISAHAR MUNICIPALITY

15 SEP 2025



# HARINGHATA MUNICIPALITY

Haringhata, Nadia, Pin- 741249, West Bengal.

S.T.D.: 03473 PH: 233326

Email: municipalityharinghata@gmail.com

Ref. No.: 685/HM/2025

Date: 04/04/2025

## ANNEXURE-I




Name of the ULB: Haringhata Municipality

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No of Licence Cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors	SUP items seized( if any) till date- in Kg	No. of FIR/co mplaint lodged /filed by the ULBs before the concer ned Police Station	No. of compla int lodged /filed by ULBs before State PCB	Wheth er Bye Laws is framed by the ULB regardi ng PWM Rules, 2016
165	Nil	24	Nil	Nil	30	Nil	Nil	Yes

  
 Executive Officer  
 Haringhata Municipality  
 Executive Officer  
 Haringhata Municipality

15 SEP 2025

  
 Chairman  
 Haringhata Municipality  
 Chairman  
 Haringhata Municipality



Annexure-I

Name of the ULB: Hooghly - Chinsurah Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
5948	518	242	NIL	259000	590kg	NIL	NIL	YES

*[Signature]* 11/04/25  
Executive Officers  
Hooghly Chinsurah Municipality  
EXECUTIVE OFFICER  
HOOGHLY CHINSURAH MUNICIPALITY  
HOOGHLY, W.5

*[Signature]*  
Chairman  
Hooghly Chinsurah Municipality

15 SEP 2025



Hooghly-Chinsurah Municipality  
Mahendra Mitra Road, Pipulpati, PO & Dist. – Hooghly  
Tel.: 2680-2899/2319, Telefax.: 2680-6092

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From :- The Chairman  
Hooghly-Chinsurah Municipality

Memo No:- 130 .....HD-HC/HCM  
Dated:- 12 ...../04/2025

To :- The Director, SUDA  
ILGUS Bhavan  
HC Block, Sector III, Bidhannagar, Salt Lake  
kolkata-91



Sub: - Report regarding 'Implementation of SUP Ban' as per annexed format

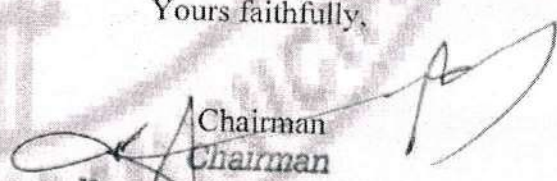
Ref No.- Memo No.SUDA-15014(17)/46/2022/SUDA/2060 dated 26.03.2025

Sir,  
Enclosed please find herewith the report as regarding 'Implementation of SUP Ban' as per annexed format.  
This is for your kind information & taking necessary action please.

Thanking You.

Encl: As stated

Yours faithfully,

  
Chairman  
Chairman  
Hooghly-Chinsurah Municipality

15 SEP 2025

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Annexure-I

Name of the ULB: Hooghly - Chinsurah Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
5948	518	242	NIL	259000	590kg	NIL	NIL	YES

Executive Officers

Hooghly Chinsurah Municipality

EXECUTIVE OFFICER

HOOGHLY CHINSURAH MUNICIPALITY

HOOGHLY, W.B.

Chairman

Hooghly Chinsurah Municipality

Chairman

Hooghly-Chinsurah Municipality

15 SEP 2025

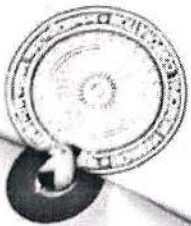
# HOWRAH MUNICIPAL CORPORATION

Health Department

4, MAHATMA GANDHI ROAD, HOWRAH-711 101

☎ 033 2638 3211/12/13 ☎ 033 2641 0830

Visit us - www.myhmc.in E mail: health.howrahmc@gmail.com



## Annexure - I

Name of the ULB : Howrah Municipal Corporation  
Report for period from July, 2022 to 31<sup>st</sup> March, 2025.

No. of shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of License cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/vendors (in Rs.)	SUP items seized (if any) till date - in Kg.	No. of FIR/ Complaint lodged/ filed by ULBs before the concerned Police Station	No. of Complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by ULB regarding PWM Rules, 2016
574	0	574	0	0	0	0	0	No



*[Signature]*  
Commissioner  
Howrah Municipal Corporation

*[Signature]*  
Dy. Commissioner-II  
Howrah Municipal Corporation

15 SEP 2025


*[Signature]*  
07/09/2025




Annexure-I

**Name of the ULB:-Islampur Municipality  
Report for the period from July, 2022 to 31.03.2025.**

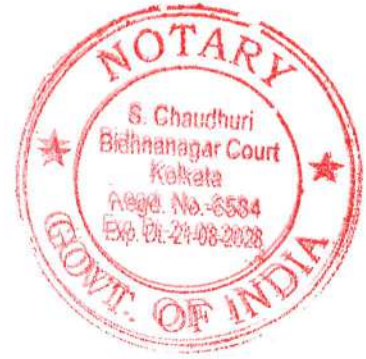
No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
3316	139	1	0	Rs.49,000.00	470	0	0	Yes

  
 Executive Officers  
 Islampur Municipality

  
 Chairman  
 Islampur Municipality



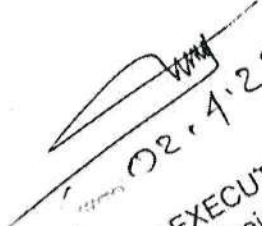
15 SEP 2025



Annexure-I

Name of the ULB: Jalpaiguri Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
500	20	130	0	10,000	10 Kg	0	0	YES

  
 02.4.25.  
 EXECUTIVE OFFICER  
 Jalpaiguri Municipality

15 SEP 2025

# OFFICE OF THE COUNCILLORS JHALDA MUNICIPALITY

704

## ঝালদা পৌরসভা কাউন্সিলারগণের কার্যালয়

P.O. – Jhalda, Dist – Purulia

☎ 03254-2552

Temo No 29 /J.M.

Date: 11 / 04 / 2024

### Annexure-I



Name of the ULB: Jhalda Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether License is forfeited by the ULB regard PWN Rule 2016
1950	105	02	00	10100.00	42.00	00	00	Yes

*[Signature]*  
11/04/2025  
Executive Officers  
Jhalda Municipality

Executive Officer  
Jhalda Municipality

*[Signature]*  
Chairman  
Jhalda Municipality  
*[Signature]*  
Chairman  
Jhalda Municipality

15 SEP 2025

Annexure-I

Name of the ULB: Jhargram Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Yes

Secretary/Executive Officers  
..... MC /Municipality/NAA

*Chosh*  
Chairman  
Jhargram Municipality  
Chairperson  
Jhargram Municipality

15 SEP 2025

**Annexure-I**

Name of the ULB: Kaliyaganj Municipality

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP Items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
350 approx.	214 nos.	0	0	1,07,000.00	622 kg.	0	0	Under Process

Executive Officer  
Kaliyaganj Municipality  
Executive Officer  
Kaliyaganj Municipality

Chairman  
Kaliyaganj Municipality  
Chairman  
Kaliyaganj Municipality  
Kaliyaganj, Uttar Dinajpur



15 SEP 2025



**Annexure-I**

**Name of the ULB: Kalimpong Municipality**  
**Report for the period from July, 2022 to 31.03.2025.**

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
513	67	0	0	72,500.00	82 Kg	1	0	Yes

15 SEP 2025

*[Handwritten Signature]*  
04/04/25

Secretary/Executive Officers  
 ..... MC /Municipality/NAA  
*Executive Officer*  
 Kalimpong Municipality

*[Handwritten Signature]*  
04/04/25  
 Chairman/Chairperson/Commissioner  
 ..... MC /Municipality/NAA  
 Chairperson  
 Board of Administrators  
 Kalimpong Municipality



Annexure-I

Name of the ULB: **KAMARHATI MUNICIPALITY**  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.	YES
3200	96	552	0	47750	600	0	0		YES



30/08/2025  
S. Chaudhuri  
Bidhanagar Court

*(Signature)*

Secretary/Executive Officers/ Chairman/  
Chairperson/Commissioner  
..... MC /Municipality/NAA

..... MC /Municipality/NAA  
Executive Officer  
Kamarhati Municipality

15 SEP 2025

Annexure-I

Name of the ULB: KANCHRAPARA MUNICIPALITY  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
310	103	0	0	34400	510	0	0	Yes

*Sankar*  
08.09.25

*(Signature)*

Chairman  
Kanchrapara Municipality

15 SEP 2025

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Annexure-I

Name of the ULB: KATWA MUNICIPALITY

Report on "Implementation of SUP Ban" under KATWA MUNICIPALITY

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date-in Kg	No. of FIR/complaint lodged/filed by the ULBS before the concerned Police Station	No. of complaint lodged/filed by ULBS before State PCB	When Bye is fra by th ULB rega PWA Rule 2016
2225	219	356	0	38500	1450	0	0	Ni

*[Signature]* 2/4/2025  
Secretary/Executive Officers

..... MC/Municipality/NAA

**Executive Officer**  
Katwa Municipality

*[Signature]*  
Chairman/Chairperson/Commissioner

..... MC/Municipality/NAA

**Chairman**  
Katwa Municipality

15 SEP 2025



Annexure-I

Name of the ULB: **Kharar Municipality**  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
45	15	NIL	NIL	4700.00	17 KG	NIL	NIL	Yes

*[Signature]*  
Executive Officers  
Kharar Municipality

*[Signature]*  
Chairman  
Kharar Municipality

15 SEP 2025



OFFICE OF THE MUNICIPAL COUNCILLORS OF KHARDAH  
KHARDAH MUNICIPAL OFFICE  
B.T.ROAD, KHARDAH, NORTH 24-PARGANAS, KOL - 700117


### Annexure-I

Name of the ULB: Khardah Municipality

Report for the period from July, 2022 to 31.03.2025.



No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
4993	85	NIL	NIL	33,900.00	110 Kg	NIL	NIL	YES

  
Executive Officer  
Khardah Municipality  
Executive Officer  
Khardah Municipality

15 SEP 2025

কীরপাই

Office of the Councilors of the  
**KHIRPAI MUNICIPALITY**

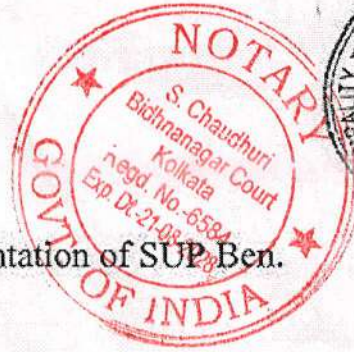
পৌরসভা

At Post- Khirpai, Dist- Paschim Medinipur, Pin- 721232  
Mob. No – 8116333450 & Whatsapp No – 9732770929

Memo No 251 /KM/25

Dated Khirpai, the ... 09.04.2025

From: The Chairman/Vice Chairman/Executive Officer, Khirpai Municipality, Khirpai, Paschim Medinipur

To  
The Director, SUDA  
ILGUS BHABAN, HC BLOCK  
SEC-III, BIDHANNAGAR  
KOLKATA-700106

Sub:- Submission of the report of Implementation of SUP Ben.

Annexure-I

Name of the ULB: KHIRPAI

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
530	30	3	0	3200.00	120 KG	0	0	YES

  
Executive Officers  
Khirpai Municipality  
Executive Officer,  
KHIRPAI :: MUNICIPALITY

  
Chairman  
Khirpai Municipality  
CHAIRMAN,  
KHIRPAI MUNICIPALITY  
PASCHIM MEDINIPUR

15 SEP 2025

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Name of the ULB:  
Report for the period from July, 2022 to 31.03.2025



No. of Shop/Vendors visited	No. of Fine Challan issued to defaulter Shop/Vendors	No. of Show Cause Notice Issued	No. of License cancelled for default er Shops/Vendors	Amount of Fine collected from Default er Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. FIR / complaint lodged / filed by the ULBs before the concerned police station	No. of Complaint lodged / filed by ULBs before state PCB	Whether Bye Laws framed by the ULBs regarding PWM rule 2016
500	NIL	NIL	NIL	NIL	50 Kg	NIL	NIL	YES

*(Signature)*

Secretary / Executive Officers  
.....MC/ Municipality/ NAA

*(Signature)*

Chairman / Chairperson/ Commissioners  
.....MC/ Municipality/ NAA



Office of the

# MADHYAMGRAM MUNICIPALITY

P.O. : Madhyamgram, P.S. : Madhyamgram, Dist : North 24 Parganas,  
Kolkata - 700 129

Email : madhyamgram\_municipality@yahoo.co.in  
chmmgram@yahoo.com  
Website : www.madhyamgrammunicipality.org

Phone : 2538-3683 / 0203  
Fax : 2538-6442

Ref. No. MM/CHAIR/P.H&CON/121/2025-26

Date 16.04.2025

Reply to Query No: SUDA-15014(17)/46/2022/SUDA/2060 Date: 25.03.2022

## Annexure-I

Name of the ULB: Madhyamgram

Report for the period from July, 2022 to 31.03.2025.



No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date = in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
5112	19	4	0	2750	51	0	0	No

Executive Officer  
Madhyamgram Municipality  
Executive Officer  
Madhyamgram Municipality  
North 24 Parganas

15 SEP 2025

Chairman  
Madhyamgram Municipality



CHAIRMAN  
Madhyamgram Municipality

# Maheshtala Municipality

P.O.- Maheshtala, Dist.- South 24 Parganas, Pin-700 141

Phone : 2490 2280, 2490 1651, 2490 3389

Fax : 2490 9296, e-Mail: [maheshtalamunicipality@gmail.com](mailto:maheshtalamunicipality@gmail.com)



Memo No.....

Date:- 07/04/20255

## Annexure-I



Name of the ULB: Maheshtala Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complai int lodged/filed by the ULBs before the concerned Police Station	No. of complai nt lodged/fi led by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
4500	1725	25	NA	27300	8.1 ton	NA	NA	NO

Secretary/Executive Officers  
..... MC /Municipality/NAA

Executive Officer  
Maheshtala Municipality

Chairman/ Chairperson/Commissioner  
..... MC /Municipality/NAA

Chairman  
Maheshtala Municipality  
South 24 Parganas

15 SEP 2025



# Office of the Councillors of Mal Municipality

P.O. MAL, DIST. JALPAIGURI, PIN - 735 221

ESTD. - 1989

Ph. : (03562) 255284, 255384

Fax : 255731

e-mail : mal.municipality@gmail.com

Ref. No. MN/e/15/25-26

Date 02/09/2025

## Annexure-I



Name of the ULB:

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licencc cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complai int lodged/filed by the ULBs before the concerned Police Station	No. of complai nt lodged/fi led by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
313	02	03	Nil	150.00	3.5kg	No	Nil	Yet not approved The BOC

Executive Officers  
Municipality  
Executive Officer  
MAL MUNICIPALITY

Utpal Bhattacharya  
Chairman  
Municipality  
Chairman  
Mal Municipality

15 SEP 2025

# MATHABHANGA MUNICIPALITY

মাথাভাঙ্গা পৌরসভা কার্যালয়, মাথাভাঙ্গা, কোচবিহার, পশ্চিমবঙ্গ

P.O. - MATHABHANGA, DIST. - COOCHBEHAR, (WEST BENGAL)

(Contact - 03583-255255, E-mail - [municipalitymathabhanga@gmail.com](mailto:municipalitymathabhanga@gmail.com))

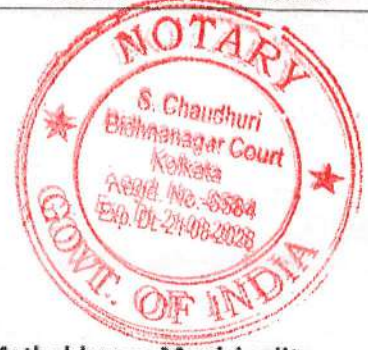


Order no. MM /PWM / 391 /25

Date. 02 / 04 /2025

From : The Chairman/ Executive Officer  
Mathabhanga Municipality.

To : The Director,  
State Urban Development Agency.



Sub: Submission of report regarding 'Implementation of SUP Ban' within Mathabhanga Municipality.

Ref: SUDA-15014(17)/46/2022/SUDA/2060

Dated: 25/26.03.2025

Sir,

With reference to above the undersigned is to submit herewith the report regarding 'Implementation of SUP Ban' in prescribed format under Mathabhanga Municipality.

This is for your information and taking necessary action.

Thanking you,

Encl: As stated above.

*S. Chaudhuri*  
24/03/2025  
Chairman/ Executive Officer  
Mathabhanga Municipality.  
Chairman  
Mathabhanga Municipality  
Mathabhanga, Coochbehar

15 SEP 2025



Annexure-I

Name of the ULB: Mathabhanga Municipality.  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
235	57	16	0	48,500.00	40	0	0	Yes

*Ahmed*  
*24/25*  
Secretary/Executive Officers  
Mathabhanga Municipality  
Executive Officer  
Mathabhanga Municipality  
Mathabhanga, Coochbehar

*24/2025*  
Chairman/ Chairperson/Commissioner  
Mathabhanga Municipality  
Chairman  
Mathabhanga Municipality  
Mathabhanga, Coochbehar

15 SEP 2025

# OFFICE OF THE MAYNAGURI MUNICIPALITY



ESID : 2021

P.O.- MAYNAGURI :: DIST.- JALPAIGURI

Phone No. : 03561-256695

E-mail : maynagurimunicipality2021@gmail.com

Ref. No. 442/M.M.M./2025

Date : 02/04/2025



To  
The Director  
State Urban Development Authority  
ILGUS BHAVAN, HC Block, Sector-III  
Bidhannagar, Kolkata-700106



Sub: Submission of report regarding Implementation of SUP Ban.  
Ref- No- SUDA-15014(17)/46/2022/SUDA/2060 dated-26.03.2025.

Sir,  
Reference to the above the undersigned would like to send herewith the report regarding Implementation of SUP Ban as per format noted below.

Annexure-1

Name of the ULB: MAYNAGURI MUNICIPALITY  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
210	24	11	0	12,050.00	105	0	0	0

*[Signature]*  
Executive Officer  
Maynaguri Municipality  
*[Stamp]*  
Executive Officer  
Maynaguri Municipality

15 SEP 2025  
*[Signature]*  
Chairman  
Maynaguri Municipality  
*[Stamp]*  
Chairman  
Maynaguri Municipality



# Memari Municipality

P.O. Memari, Dist. Purba Bardhaman

Phone No. 0342-2250825; e-mail: [memarimunicipality@gmail.com](mailto:memarimunicipality@gmail.com)

Website: <https://memarimunicipality.in>

721

Memo No- 578/SWM

Date- 16/4/25

## Annexure-I



Name of the ULB: MEMARI MUNICIPALITY  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
422	NIL	16	NIL	NIL	22	NIL	NIL	YES

Executive Officer

Memari Municipality  
Executive Officer  
Memari Municipality

15 SEP 2025

সুডা

রাজ্য নগর উন্নয়ন সংস্থা

SUDA

## STATE URBAN DEVELOPMENT AGENCY

‘ইলগাস ভবন’, এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ  
 “ILGUS BHAVAN”, HC Block, Sector-III, Bidhannagar, Kolkata - 700 106, West Bengal

Memo No. SUDA-15014(17)/46/2022/SUDA/2060

Date: 25.03.2025

From : The Director, SUDA,

To : 1. The Commissioner, (All Municipal Corporations)  
2. The Chairman/Chairperson, All Municipalities/NAA

Sub. : Request for submission of the report regarding ‘Implementation of SUP Ban’ as per annexed format within 04.04.2025

Madam/Sir,

Apropos the captioned subject, this is to inform you that with respect to OA no.195/2024/EZ before the ‘National Green Tribunal’, information regarding various activities taken by the ULBs to implement SUP ban, is required to furnish. You are hereby requested to submit the relevant information regarding ‘Implementation of SUP Ban’ as per prescribed format Annexure-I (annexed below).

The report to be submitted in pdf format (signed by the ULB authority) through mail id [sbm.wbsuda@gmail.com](mailto:sbm.wbsuda@gmail.com) positively by 04.04.2025. Sri Soumitra Mondal (Mob-8918299282) may be contacted for any query.

The matter may kindly be treated as most urgent.

Encl: As stated.

Yours faithfully,

*S. Chaudhuri*  
25.03.2025  
Director, SUDA

Memo No. SUDA-15014(17)/46/2022/SUDA/2060/1(6)

Date: 25.03.2025

Copy forwarded for kind information to:

- (1) The Secretary, all Municipal Corporation
- (2) The Executive Officer, All Municipalities/NAA
- (3) SBM Nodal/Sanitary Inspector, All Corporations/Municipalities/NAA
- (4) All Nodal Engineers, SUDA
- (5) Private Secretary to Hon’ble MIC, UD & MA Department, Govt. of West Bengal.
- (6) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

*S. Chaudhuri*  
25.03.2025  
Director, SUDA

15 SEP 2025

দূরভাষ : (০৩৩) ৬৬৩৬৬৬০০

Tel : (033) 66366600, E-mail : [wbsudadir@gmail.com](mailto:wbsudadir@gmail.com)

Account Section : (033) 66366627



Annexure-I



Name of the ULB: Midnapore Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
APPROX 4000	194	14	0	12150	Approx. 550 kg.	0	0	Bye Law is issued, Published soon in this month

182  
020425  
Executive Officer  
Midnapore Municipality  
2/4/25

Chairman  
Midnapore Municipality  
2/4/25



15 SEP 2025



# M.N.A.A.



### Annexure -1

Name of the ULB:  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date- in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Law is Framed by the ULB regardi PWM Rules 2016
480	NIL	10	NIL	NIL	20 KG	NIL	NIL	NIL

  
 Executive Officer  
 Mirik N.A.A.  
 Executive Officer  
 Mirik Notified Area Authority  
 Mirik

  
 Chairman  
 Mirik N.A.A.  
 Chairman  
 Mirik Notified Area Authority  
 Mirik

15 SEP 2025

Annexure-I

Name of the ULB: Murshidabad Municipality  
 Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
873	6	60	0	0	15	1	0	Yes

*[Signature]*  
 Executive Officers  
 Murshidabad Municipality  
**Executive Officer**  
 Murshidabad Municipality



*[Signature]*  
 Chairman  
 Murshidabad Municipality  
 — Chairman  
 Murshidabad Municipality

15 SEP 2025



Annexure-I

Name of the ULB: Naihati Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
245	23	15	0	6150	45	0	0	Yes

*[Signature]*  
Executive Officers  
Naihati Municipality  
Executive Officer  
Naihati Municipality  
Naihati, North 24 Parganas

*[Signature]*  
Chairperson  
Naihati Municipality  
Chairman  
Naihati Municipality

*[Signature]*  
09/04/25

S.I  
Conservancy Deptt.  
NAIHATI MUNICIPALITY

15 SEP 2025



Annexure-I

Name of the ULB: NALHATI

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
300	0	0	0	0	5 Kg	0	0	Yes

*B.S. 03/04/25*  
 Secretary/Executive Officers  
 ..... MC/Municipality/NAA

*Nalhati Municipality -  
 Bidhanagar.*

**Executive Officer  
 Nalhati Municipality**

*[Signature]*  
 Chairman/ Chairperson/Commissioner  
 ..... MC/Municipality/NAA  
 Board of Administrator  
 Nalhati Municipality

**15 SEP 2025**



Annexure-I

Name of the ULB:  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
5562	174	01	N/A	61250	180	03	N/A	N/A

*V. Bandyopadhyay*  
3/9/25  
Secretary/Executive Officers  
..... MC /Municipality/NAA  
Executive Officer  
New Barrackpore Municipality

*Prabir Saha*  
Chairman/ Chairperson/Commissioner  
..... MC /Municipality/NAA

**PRABIR SAHA**  
Chairman  
New Barrackpore Municipality

*D.N.*  
03/04/25  
**DHIRAJ NANDY**  
Sanitary Inspector  
New Barrackpore Municipality

15 SEP 2025

**Annexure-I**

Name of the ULB: North Barrackpore Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendors visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Law is framed by the ULB regarding PWM Rules, 2016.
515	14	0	0	6500	195	0	0	Yes

Executive Officers  
North Barrackpore Municipality.

Chairman  
North Barrackpore Municipality  
Chairman  
North Barrackpore Municipality

15 SEP 2025

Annexure-I

Name of the ULB: North Dum Dum Municipality  
Report for the period from July 2022 to 31.03.2025.

No. of Shops/Vendors Visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaints lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
64,800	908	450	0	363,350	2210	0	0	Yes

15 SEP 2025



*S. Chaudhuri*

Chairman/ Chairperson/Commissioner  
..... MC/Municipality/NAA  
Chairman  
North Dum Dum Municipality



*S. Chaudhuri*  
Secretary/Executive Officers  
..... MC/Municipality/NAA  
Executive Officer  
North Dum Dum Municipality



OFFICE OF THE  
COUNCILLORS OLD MALDA MUNICIPALITY

181 731



P.O.: OLD MALDA, DIST.-MALDA PH- 0351 2260235

Annexure-I



Name of the ULB: Old Malda Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendor visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
63	6	Nil	Nil	1650	1.64	Nil	Nil	No

*[Signature]*  
09/04/2025  
Executive Officer  
Old Malda Municipality

*[Signature]*  
Chairman  
Old Malda Municipality

15 SEP 2025



# Office of The Municipal Councillors of Panihati

B.T. ROAD, P.O. Panihati, 24 Parganas (N), Pin-700114

Website - [www.panihatimunicipality.in](http://www.panihatimunicipality.in)

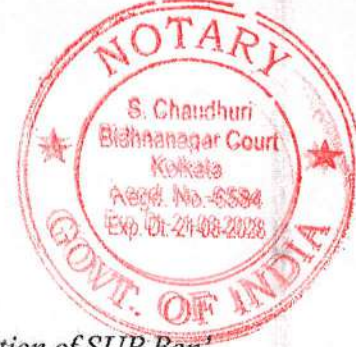
E-mail - [panihatimunicipality@yahoo.co.in](mailto:panihatimunicipality@yahoo.co.in)

Phone - 2553 - 2909, 2563 - 4457, Fax - 033-2553-1487

No. PM/PH&S/02/2025-26

Date - 11.04.2025

To  
The Director, SUDA  
"Ilgus Bhaban",  
H.C. Block, Sector-III, Bidhannagar,  
Kolkata- 700106



**Sub:** Submission of Report regarding 'Implementation of SUP Ban'


**Ref:** Your memo no. SUDA-15014(17)/46/2022/SUDA/2060 dated 26.03.2025

Sir,

In reference to the subject mentioned above, I am submitting herewith the details information as below for your kind information and necessary action

**Report for the period from July, 2022 to 31.03.2025**

No. of Shops / Vendors visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops / Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR / complaint lodged / filed by the ULBs before the concerned Police Station	No. of complaint lodged / filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
22000 (app.)	297	25	0 (Nil)	1,77,800/-	Weight not measured	06	0 (Nil)	No

  
11/04/25  
**Sanitary Inspector**  
Panihati Municipality  
Sanitary Inspector  
Panihati Municipality

  
**Executive Officer**  
Panihati Municipality  
Executive Officer  
Panihati Municipality



15 SEP 2025



S.T.D. : 03228 Phone : 252312  
Direct : 03228-252005  
E-mail : pans\_municl@yahoo.co.in

# PANSKURA MUNICIPALITY

VILL. : NARANDA \* P.O.: PANSKURA  
DIST.- PURBA MEDINIPUR \* PIN- 721139

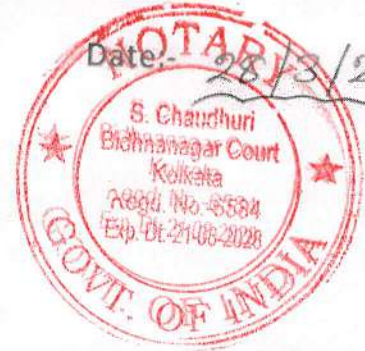
পাঁশকুড়া পৌরসভা

গ্রাম- নারান্দা \* পোস্ট- পাঁশকুড়া \* জেলা- পূর্ব মেদিনীপুর

Memo No:- PM/SWM/266/2023/ 759

To

The Director,SUDA,  
ILGUS BHAVAN, HC Block,  
Sector- III, Bidhanagar  
Kolkata -700106  
West Bengal



Sub:- Submitting the report regarding 'Implementation of SUP Ban' as per annexed format.

Ref:: Vide Memo No:- SUDA-15014(17)/46/2022/SUDA/2060

Date:-26.03.2025

Respected Sir,

With reference to the above mention subject I, the undersigned, am sending the report on "Implementation of SUP Ban" under our jurisdiction within Panskura Municipality in the prescribed format as you asked for.

Thanking You,

Yours faithfully



Chairperson, BOA

Panskura Municipality  
Chairperson

Board of Administrators  
Panskura Municipality

Enclose: Annexure -I

15 SEP 2025



**Annexure-I**

Name of the ULB: **Panskura Municipality**  
Report for the period : from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Law is framed by the ULB regarding PWM Rules, 2016.
375	20	0	0	2000	350	0	0	Not yet

*[Signature]*  
28/09/25  
Executive Officers

Executive Officer  
PANSKURA MUNICIPALITY

*[Signature]*  
Chairperson BOA  
Chairperson  
Board of Administrators  
Panskura Municipality

15 SEP 2025

# Pujali Municipality

105735

Office of the Board of Administrators

P.O. : P. Nischintapur, P.S. : Pujali, Kolkata- 700 138.

Phone : 2482 2267, 2482 0252 (O) 9051897896 (M)

Email. : pujalimunicipality@yahoo.co.in • Web. : www.pujalimunicipality.in

*Tapas Biswas*

Chairperson

Resi : Ramchandrapur, Pujali,

P.S. : Pujali,

Dist. - South 24 Parganas.

Pin - 700 138

Memo No. : 623/P.M/Health - 27/25



Annexure - I



Name of the ULB :- PUJALI MUNICIPALITY

Report for the period from July'2022 to 31.03.2025.

No. of Shops/ Vendors Visited	No. of Fine Challan issued to defaulter Shops / Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops / Vendors	Amount of Fine collected from Defaulter Shops / Vendors (In Rs.)	SUP items seized (if any) till date - in KG	No. of FIR / complaint lodged / filed by the ULBs before the concerned Police Station	No. of complaint lodged / filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules'2016
370	0	0	0	0	0	0	0	No

*[Signature]*  
Executive Officer  
Pujali Municipality

*[Signature]*  
Chairperson  
Pujali Municipality  
*[Signature]*  
11/4/25

15 SEP 2025



Annexure-1

Name of the ULB: PURULIA MUNICIPALITY

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of fine Chellian issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (in Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBS before the concerned Police Station	No. of complaint lodged/ filed by ULBS before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2015.
40	18	2	N/A	5600	N/A	N/A	N/A	N/A

  
 Chairman  
 Purulia Municipality  
 Chairman  
 Purulia Municipality

15 SEP 2025

Annexure-I



Name of the ULB:  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Law is framed by the ULB regarding PWM Rules, 2016.
NA	NA	NA	NA	NA	NA	NA	NA	NA

*[Signature]*  
Secretary/Executive Officers  
..... MC /Municipality/NAA 11/11/25

*[Signature]* 4-4-25  
Chairman/ Chairperson/Commissioner  
..... MC /Municipality/NAA

15 SEP 2025



# OFFICE OF THE BOARD OF ADMINISTRATORS RAIGANJ MUNICIPALITY

P.O - RAIGANJ, DIST-UTTAR DINAJPUR

Memo no: 473/LS/AM

Date: 03.04.2025

From:- Chairperson  
Board of Administrators  
Raiganj Municipality



To:-The Director  
SUDA,ILGUS Bhaban  
HC Block ,Sector-III  
Bidhannagar,Salt Lake City,Kolkata-700106  
West Bengal

Sub: Submission of report regarding implementation of SUP Ban.

Ref: your memo no:SUDA-15014(17)/46/2022/SUDA/2060 dt.25.03.2025

*Respected Sir,*

Kindly refer to above in pursuance of your order vide memo no under reference the report in annexure-I as per your prescribe format is furnished herewith for your kind information and necessary action please.

*With regards,*

Encl:As stated

Yours faithfully

*Audit*  
*3/4/25*

Chairperson  
Board of Administrators  
Raiganj Municipality

15 SEP 2025

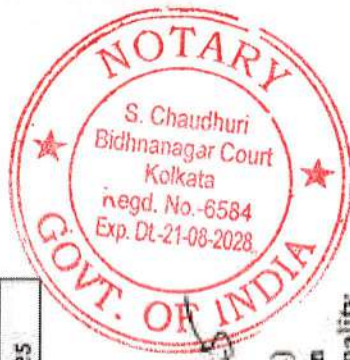
Name of the ULB: Raiganj Municipality									
Report for period from from July, 2022 to 31.03.2025									
No of Shops Vendors visited	No of Fine Challan issued to defaulter Shops/Vendors	No of show cause notice issued	No of license cancelled for defaulter shops/vendors	Amount of fine collected from defaulter shops/vendors(Rs.)	SUP items seized (if any) till date in Kg.	No of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No of complaint lodged/filed by ULBs before State PCB	Whether bye laws is framed by the ULB regarding PWM Rules. 2016	
507	334	NIL	NIL	52950	8.43 QNTL	NIL	NIL	NO	

*audit* 3/4/25  
 Chairman/Chairperson/Commissioner  
 .....MC/Municipality/NAA  
*[Signature]*

*[Signature]*  
 Secretary/Executive Officer  
 .....MC/Municipality/NAA



15 SEP 2025



*(Signature)*  
11/11/25

(Dr. Pallab Kumar Das)  
Signature of Chairman  
Rajpur-Sonarpur Municipality

Dr. Pallab Kumar Das  
Chairman  
Rajpur-Sonarpur Municipality



Annexure-I

Name of the ULB: Rajpur-Sonarpur Municipality

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/comp laint lodged/file d by the ULBs before the concerned Police Station	No. of complaint lodged/ff led by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
342	55	0	0	27500	220kg	0	0	Yes

Report for the period from July, 2022 to 31.03.2025.

*(Signature)*  
11/04/25

Signature of SWM Nodal Officer/ SI  
Rajpur-Sonarpur Municipality  
Sanitary Inspector  
RAJPUR - SONARPUR MUNICIPALITY

15 SEP 2025



Dial: 03225 279523

Tele-fax: 03225 279523

E-mail &lt;ramjibonpur\_municipality@yahoo.co.in &gt;

**OFFICE OF THE MUNICIPAL COUNCILORS OF RAMJIBONPUR**  
**P.O.- RAMJIBONPUR : DIST.- PASCHIM MEDINIPUR**  
**PIN CODE - 721242**

Memo No. 19 R/M/2025-26

Dated..... 07/04/2025

To  
 The Director,  
 SUDA,ILGAUS Bhavan,( Health - Wing )  
 H.C.BLOCK,Sector-III,  
 Bidhannagar,Kolkata-700106



**Sub:- Submission of report regarding 'Implementation of SUP Ban' as per annexed format within 23.10.2024.**

Ref : - Memo no. SUDA-15014(17)/46/2022/SUDA/7452 Dated - 05/10/2024


Sir,

With reference to the above, I would like to submit the following report regarding 'Implementation of SUP Ban' in prescribed format.

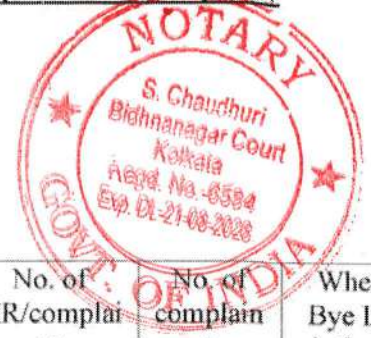
Name of the ULB	No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	Amount of fine collected from Defaulter Shops / Vendors (In Rs.)	SUP items seized (if any) till date-in Kg
Ramjibonpur Municipality	250		0	2475	55

This is for favour of your kind information and taking necessary action.

Thanking you.


  
 Chairman  
 Ramjibonpur Municipality  
 Chairman  
 Ramjibonpur Municipality

15 SEP 2025

Submission of report regarding "Implementation of SUP Ban" of Rampurhat MunicipalityAnnexure-I


Name of the ULB: Rampurhat Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
5435	101	250	0	18250/-	160 kg	0	0	N.A

  
Executive Officer  
Rampurhat Municipality

Executive Officer  
Rampurhat Municipality  
Rampurhat \* Birbhum



  
Chairman  
Rampurhat Municipality

Chairman  
Rampurhat Municipality  
Rampurhat \* Birbhum

15 SEP 2025

13

Annexure-1

**Name of the ULB: Rishra Municipality  
Report for the period from July, 2022 to 31.03.2025.**

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
275	09	NA	Na	1100	50 kg	Na	-	Yes

*[Signature]*  
Executive Officers  
Rishra Municipality Office  
Rishra Municipality

*[Signature]*  
Chairman  
Rishra Municipality

**CHAIRMAN  
RISHRA MUNICIPALITY**



**15 SEP 2025**

OFFICE OF THE COUNCILLORS  
**SAINTHIA MUNICIPALITY**  
P.O.-SAINTHIA : DIST.-BIRBHUM

IX

From: The Chairman / Executive Officer  
SAINTHIA MUNICIPALITY

Memo No. :- 114/ SM/2025

Date:- 08 / 04 / 2025

To  
The Director  
State urban Development Agency,  
ILGUS Bhawan  
HC Block, Sector-III, Salt Lake,  
Kolkata, West Bengal-700106



Sub- Submission of the report regarding 'Implementation of 'SUP Ban' as per annexed format under Sainthia Municipality

Annexure-I

Name of the ULB: Sainthia Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/fil ed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
285	4	3	0	3050	5	0	0	Yes

15 SEP 2025

  
Chairman  
Sainthia Municipality

Chairman  
Sainthia Municipality  
Sainthia, Birbhum




IX5

Annexure-I

Name of the ULB: Santipur Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
545	22	0	0	4700	56	0	0	No

  
Chairman  
Santipur Municipality  
Chairman  
Santipur, Municipality



15 SEP 2025

## Annexure-I

Name of the ULB: SERAMPORE MUNICIPALITY

Sub :- Implementation of SUP Ban

Report for the period from July, 2022 to 31.03.2025

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
5042	30	1	1	12,500/-	2742.5	0	0	Yes

Executive Officer  
Serampore Municipality

*G. Barua*  
Sanitary Inspector  
Serampore Municipality  
11/4/25

15 SEP 2025



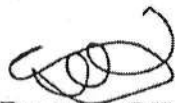
*50/11/25*  
*11/4/25*




**Annexure-I**

Name of the ULB: Sonamukhi  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
235	0	0	0	0	0	0	0	Yes

  
 Secretary/Executive Officers  
 ..... MC /Municipality/NAA

  
 Chairman/ Chairperson/Commissioner  
 ..... MC /Municipality/NAA  
**Chairman**  
 Sonamukhi Municipality

15 SEP 2025



Annexure-I

Name of the ULB: South Dum Dum Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
7250	682	NIL	NIL	Rs.63,850/-	280 KG APPROX	NIL	NIL	YES

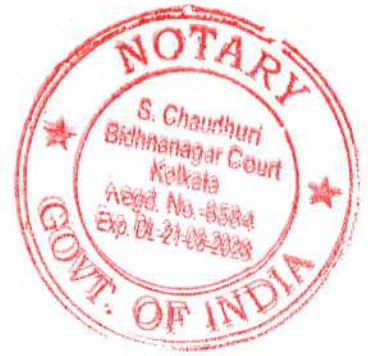
*LM*  
*02/04/25*  
Executive Officer  
South Dum Dum Municipality

Executive Officer  
South Dum Dum Municipality

*K.C. 02/4/25*  
Chairperson  
South Dum Dum Municipality

Kasturi Chowdhury  
Chairperson  
South Dum Dum Municipality

15 SEP 2025



## Annexure-1

Name of the ULB: SURI

Report for the period from July.2022 to 31.03.2025

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors(In Rs.)	SUP items seized(if any) till dt- in Kg	No. of FIR/complaint lodged/filled by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules,2016.
15	6	6	0	11,550/-	32	1	0	yes

*Ums...*  
03.04.25

Executive Officer  
Suri Municipality  
Executive Officer  
Suri Municipality



*Chairman*  
Chairman  
Suri Municipality

Chairman  
Suri Municipality  
SURI - BIRBHUM

Prepared by me

*[Signature]*  
Sanitary Inspector  
Suri Municipality

15 SEP 2025

Mobile No. : 9732572736

Guest House: (03217) 233 328

# OFFICE OF THE MUNICIPAL COUNCILLORS OF TAKI

P.O.:TAKI \* DIST.: NORTH 24 PARGANAS

URL: www.takimunicipality.in, E-mail : cmoftm@gmail.com

No.

Annexure-I

Dated, Taki.....20



Name of the ULB: Taki Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complai nt lodged/filed by the ULBs before the concerned Police Station	No. of complai nt lodged/fi led by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
225	0	0	0	0	500	0	0	Yes

*Debasish Biswas*  
09-04-2025  
Sanitary Inspector Taki Municipality      Sanitary Inspector Taki Municipality



15 SEP 2025

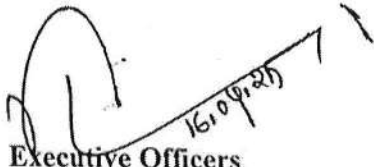


**Annexure-I**

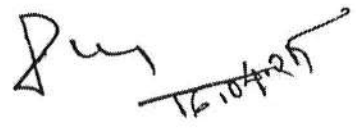
Name of the ULB:

Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
1000	0	0	0	0	14.5 Kg	0	0	NA

  
 Executive Officers  
 Executive Officer  
 Tamralipta Municipality



  
 Chairman  
 Chairman  
 Tamralipta Municipality

15 SEP 2025

OFFICE OF THE COUNCILLORS OF TARAKESWAR MUNICIPALITY  
P.O. – TARAKESWAR \*\*\* DIST. – HOOGHLY.

Phone No.: 03212 – 276105, 276408, 278888, 278889. Email : tarakeswar\_pouro@yahoo.in

Memo No.: – TM/SWM/SUP/110/2024-25

Date-28/03/2025

From : The Chairman  
Tarakeswar Municipality

To : The Director  
State Urban Development Agency (SUDA)  
ILGUS Bhavan, HC Block, Sector-III,  
Bidhan Nagar, Kolkata- 700106




**Sub:** Report regarding Implementation of SUP Ban of Tarakeswar Municipality.

Sir,

Enclosed please find herewith aforesaid filled up report regarding "Implementation of SUP Ban" of Tarakeswar Municipality.  
Thanking you.

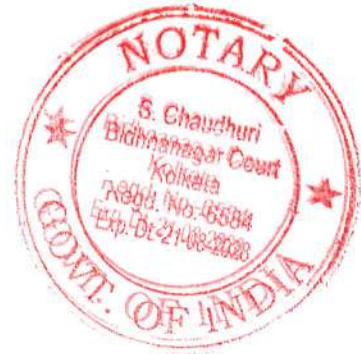
Yours faithfully

  
Chairman  
Tarakeswar Municipality  
CHAIRMAN  
TARAKESWAR MUNICIPALITY

- Enclosed with report.

15 SEP 2025

## Annexure-I



Name of the ULB: TARAKESWAR MUNICIPALITY  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
2500	51	750	0	101500.00	1150	0	0	YES

*Somananda*  
Executive Officer  
Tarakeswar Municipality  
Executive Officer  
Tarakeswar Municipality

*[Signature]*  
Chairman  
Tarakeswar Municipality  
CHAIRMAN  
TARAKESWAR MUNICIPALITY

15 SEP 2025

**Annexure - I**

**Name of the ULB : Titagarh Municipality**

Report for the period from April, 2024 to 02/04/2025

No. of Shops/Vendors Visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter for Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In. Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016
735	6	52	0	300	0	NA	0	Yes

*S. Bidwai.*

Sanitary Inspector  
Titagarh Municipality  
Sanitary Inspector  
Titagarh Municipality

*h*

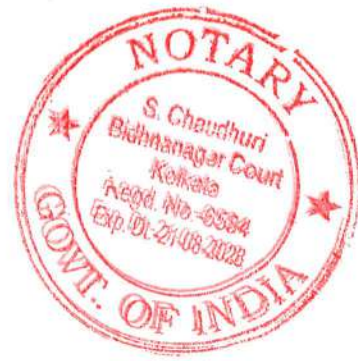
Executive Officer  
Executive Officer  
Titagarh Municipality  
Titagarh Municipality

*Kamlesh S.*

Chairman  
Titagarh Municipality  
Chairman  
Titagarh Municipality

15 SEP 2025





Annexure-I

Name of the ULB: Tufanganj  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
2300 nos	12 nos	09 nos	No	Rs. 6000/-	25 Kg	Nil	Nil	Yes, on 06.01.2023



*K. Goswami*  
Chairman, 29.03.25  
Tufanganj Municipality,  
Chairman  
Tufanganj Municipality

15 SEP 2025



# ULUBERIA MUNICIPALITY

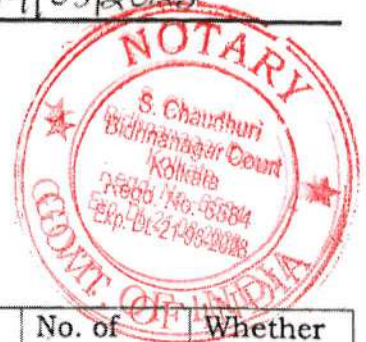
## ULUBERIA::HOWRAH

Memo No- UM/Sanitary/1895

Date- 29/03/2025

### ANNEXURE-1

Name of the ULB: ULUBERIA MUNICIPALITY  
Report for the period from July,2022 to 31/03/2025.



No. of Shops/ Vendor's Visited	No. of fine Chillan issued to defaulter Shops/ Vendor	No. of Show Cause Notice Issued	No. of Licence Canceled for defaulter Shops/ Vendor	Amount of fine collected from Defaulter Shops/ Vendors (In Rs.)	SUP items seized (if any) till date- in Kg.	No of FIR/ complaint lodged / filed by the ULBs before the concerned Police Station.	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the regarding PWM Rules- 2016.
TOTAL- 493 NOS.	TOTAL- 9 NOS.	TOTAL - 36 NOS.	- NIL -	From SHOPS - Rs. 22250-00 From INDIVIDUAL - Rs. 34,250-00	- NIL -	- NIL -	- NIL -	- NIL -

15 SEP 2025

*SK Das*  
28-03-25

SPIO  
Uluberia Municipality

*[Signature]*

Chairman/Chairperson/Commissioner,  
Uluberia Municipality

Executive Officer  
Uluberia Municipality



# UTTARPARA-KOTRUNG MUNICIPALITY

Memo no.: 5021

Annexure-I



Name of the ULB: Uttarpara-Kotrung Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
3000	415 nos.	1	Nil	Rs. 46050.00	537 Kgs.	Nil	Nil	yes

*[Signature]*  
Executive Officers

Uttarpara-Kotrung Municipality  
Executive Officer  
Uttarpara-Kotrung  
Municipality

15 SEP 2025

New G. T. Road, Uttarpara, Dist. Hooghly (West Bengal), Pin - 712 258

Visit us at - [www.uttarparamunicipality.in](http://www.uttarparamunicipality.in)

Mail us at - [uttarparakotrungmunicipality@gmail.com](mailto:uttarparakotrungmunicipality@gmail.com)

Tele : 033 2663 4095 / 7298

Office of the Board of Councillors  
Ranaghat Municipality  
(Estd. - 1864)  
Subhas Avenue, Ranaghat,  
Nadia, 741201



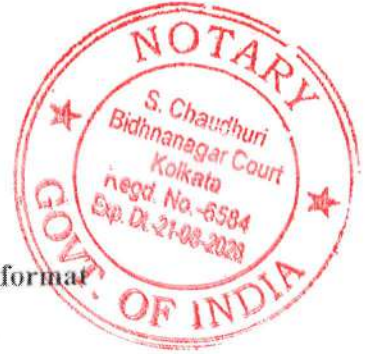
Phone No: 03473 210-030(O)  
Fax No: 03473 210-029(F)  
Chairman's Chamber: 03473 215- 830(O & F)  
Mobile & Whatsapp: 9851176166  
email: ranaghatmunicipality@gmail.com  
Website: www.ranaghatmunicipality.org  
Residential:- Courtpara  
Ranaghat, Nadia, 741201

**Sri Koshaldev Bandyopadhyay**  
**Chairman, Ranaghat Municipality**

Memo. No 132 /BOC/R.M

Date: 17/04/2025

To  
The Director, SUDA  
ILGUS BHAVAN, HC Block, Sector-III, Bidhannagar, Kolkata - 700106  
West Bengal



**Sub: Report regarding 'Implementation of SUP Ban' as per annexed format provided by Ranaghat Municipality**

Ref: Memo No.- SUDA-15014(17)/46/2022/SUDA/2060 Dated 26.03.2025

Sir,

With reference to the above mentioned subject, the report regarding 'Implementation of SUP Ban' as per annexed format' provided by Ranaghat Municipality are submitted for your kind information and taking necessary action please.

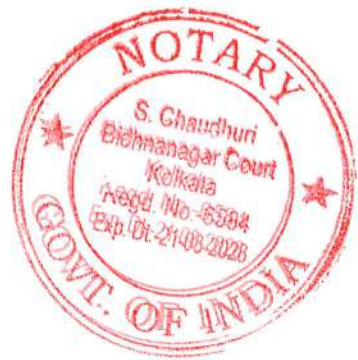
Encl: As Stated

Yours faithfully



*[Signature]*  
17/04/25  
Chairman  
Ranaghat Municipality  
Chairman  
Ranaghat Municipality

15 SEP 2025



Annexure-I

Name of the ULB: Ranaghat Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/ Vendors visited	No. of Fine Challan issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
3056	35	9	NIL	17,500/-	68Kg	NIL	NIL	YES

*[Signature]* 17/04/25  
 Secretary/Executive Officers  
 ..... MC /Municipality/NAA  
 Executive Officer  
 Ranaghat Municipality



*[Signature]* 15/4/25  
 Chairman/ Chairperson/Commissioner  
 ..... MC /Municipality/NAA  
 Chairman  
 Ranaghat Municipality

15 SEP 2025



# Bally Municipality

384 Grand Trunk Road : Bally : Howrah.

☎ 2654 2236, 2654 0079

## Annexure-I



Name of the ULB:  
Report for the period from July, 2022 to 31.05.2025.

No. of shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws framed by the ULB regarding PWM Rul 2016.
1328	129	-	Nil	Rs.29800/-	3.7	-	Nil	No

**Executive Officer, Bally Municipality**  
&  
**Deputy Magistrate & Deputy Collector**

15 SEP 2025



# Bidhannagar Municipal Corporation

Poura Bhawan, FD-415A, Sector III, Salt Lake, Kolkata – 700106

Memo no. 1942/BMC/GS/2025

Date: 04.06.2025

To  
Director SUDA  
ILGUS Bhawan



Sub: Submission of the updated report regarding "Implementation of SUP Ban" as per annexed format (Annexure-1)

Ref: Your office memo no. SUDA-15014(17)/46/2022/SUDA/3565(23) dated 27.05.2025

Sir,

With reference to the above subject and in connection with OA no. 195/2024/EZ before the National Green Tribunal, relevant information regarding various activities taken by Bidhannagar Municipal Corporation on "Implementation of SUP Ban" is furnished below as prescribed format Annexure-I.

No. of Shop/vendors visited	No. of Fine Challan issued to defaulter shops/Vendors	No. of Show Cause Notice Issued	No. of License cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	Sup Items seized (if Any) till date (in Kg)	No. of FIR/complaint lodged/filed by ULBs before the concerned Police Station	No of Complaint lodged/filed by ULBs before State PCB	Whether Bye-Laws is framed by the ULB regarding PWM Rules, 20126
4586	254	NIL	NIL	92,950	1100	NIL	NIL	Bye law is under process however the Notification is issued vide Memo no. 666/BMC/GS/2022 dated 20.04.2022 and circulated

This is for your information and necessary action.

Commissioner

Bidhannagar Municipal Corporation

Memo no. 1942/1(8)/BMC/GS/2025

Date: 04.06.2025

Copy forwarded for information to.

15 SEP 2025

1. Shri Debraj Chakraborty, MMIC, (SWM), Bidhannagar Municipal Corporation
2. Smt. Rahima Bibi (Mondal), MMIC, (Environment), Bidhannagar Municipal Corporation
3. Shri Ujjal Kanti Karan, Executive Engineer, (Environment), Bidhannagar Municipal Corporation
4. Shri Monodip Mukhopadhyay, Executive Engineer, (SWM), Bidhannagar Municipal Corporation
5. Shri Jiban Krishna Paul, Assistant Engineer, (SWM), Bidhannagar Municipal Corporation
6. P.A to Mayor, Bidhannagar Municipal Corporation
7. P.A to Commissioner, Bidhannagar Municipal Corporation
8. P.A to Joint Commissioner, Bidhannagar Municipal Corporation

Commissioner

Bidhannagar Municipal Corporation



# BIDHANNAGAR MUNICIPAL CORPORATION

POURA BHAVAN, FD-415A, Sector-III,  
Kolkata - 700 106



Memo No... 666/BME/GS/2022

Dated:.....20.04.2022

## Notice

Whereas, provisions of Solid Waste Management Rules, 2016 with Solid Waste Management (Amendment) Rules, 2021 are required to be implement in this ULB in a time bound manner;

And whereas Under Section 4 (ii) of the Solid Waste Management (Amendment) Rules, 2021 are in force;

And whereas, to implement these rules more effectively and to give thrust on plastic waste minimization source segregation, recycling, involving waste pickers, recyclers and waste processors in collection of plastic waste fraction either from households or any other source of its generation or intermediate material recovery facility and adopt polluter's pay principle for the sustainability of the waste management system;

Now therefore, in exercise of the power conferred in section 263, sub-section (2) of the W.B.M Act, 1993, any kind of manufacturing, important, stocking, distribution, sale and use of plastic carry bags below 75 micron is prohibited.

In contravention of the order, penal action including confiscation and imposition of fine as per provisions laid down under Plastic Waste Management Rules, 2016 and as amended time to time.

Fine shall be imposed as per following rates.

Sl. No.	Category	Fine (In Rs.)
1	Sellers of Plastic Carry Bags etc. (for each instance)	Rs. 500
2	Buyers of Plastic Carry Bags etc. (for each instance)	Rs. 50

This order will be effective from ...01/...../05/2022

15 SEP 2025

her 20/4/22

Mayor  
Bidhannagar Municipal Corporation

# OFFICE OF THE COUNCILLORS OF BISHNUPUR MUNICIPALITY

Memo No. 1263/XI-8

Dated, Bishnupur, the 09/06/2025

## Annexure-I

Name of the ULB: Bishnupur Municipality  
 Report for the period from July, 2022 to 31.05.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
1068	276	144	0	96450	180 (Aprox.)	0	0	Yes

*09/06/25*  
 Sanitary Inspector  
 Bishnupur Municipality  
 Sanitary inspector  
 Bishnupur Municipality

*[Signature]*  
 Chairman  
 Bishnupur Municipality  
 Chairman  
 Bishnupur Municipality



15 SEP 2025



Annexure - I

Name of the ULB : Bidhan Nagar Municipality  
 Report for the period from July, 2022 to 31.05.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date in Kg	No. of FIR/complaint lodged/filled by the ULBS before the concerned Police Station	No. of complaint lodged/filled by ULBS before State PCB	Whether Bye Laws framed by the ULB regarding PWM Rules, 2016.
3000	1	7	0	500	250	0	0	01/07/2022



*[Signature]*

Secretary/Executive Officers  
 MC/Municipality/NAA

*[Signature]*

Chairman  
 Chairman/Chairperson/Commissioner  
 .....MC/Municipality/NAA

15 SEP 2025



135 765

S.T.D No.-03473/Phone No.-242023/243647  
Email-ID-chakdahamunicipality@ymail.com  
Website: www.chakdahamunicipality.in

**OFFICE OF THE BOARD OF COUNCILLORS****Chakdaha Municipality**

P.O-Chakdaha, PIN-741222, Dist.-Nadia.  
(West Bengal)

Memo no. 545/CM

Date: 03.06.2025

From : Chairman  
Chakdaha MunicipalityTo : Shri Joly Chaudhuri, WBCS (Exe.)  
Special Secretary, UD & MA Department  
& Director, SUDA,

Sub . : Report 'Implementation of SUP Ban'.

Ref. : Memo No. SUDA-15014(17)/46/2022/SUDA/3565(23), dated. 27.05.2025



Sir,

I am submitting below the report regarding 'Implementation of SUP Ban' of our municipality as per prescribed format Annexure-I.

**Annexure-I**

Name of the ULB: CHAKDAHA

Report for the period from July, 2022 to 31.05.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
3012	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NO

Thanking You.  
Yours faithfully,

  
03/06/2025  
Executive Officer  
Chakdaha Municipality  
Chakdaha, Nadia.

15 SEP 2025

  
03.06.25  
Chairman  
Chakdaha Municipality  
Chakdaha Municipality

সুডা

SUDA

রাজ্য নগর উন্নয়ন সংস্থা

STATE URBAN DEVELOPMENT AGENCY

"ইলগুস ভবন", এইচসি ব্লক, সেক্টর-৩, বিদ্যানগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ  
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal



Annexure-I

Name of the ULB: Cooch Behar Municipality .  
Report for the period from July, 2022 to 31.05.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/comp laint lodged/fil ed by the ULBs before the concerned Police Station	No. of complai nt lodged/fi led by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
749	46	No	No	9200	35kg	No	No	04/08/2023

  
04/06/25  
Sanitary Inspector  
Cooch Behar Municipality  
Cooch Behar  
Sanitary Inspector  
Cooch Behar Municipality  
Cooch Behar

  
04/06/25  
Executive Officers  
Cooch Behar Municipality  
Cooch Behar  
Executive Officer  
Cooch Behar Municipality  
Cooch Behar

15 SEP 2025

137 767

**OFFICE OF THE BOARD OF COUNCILLORS  
DALKHOLA MUNICIPALITY  
P.O- DALKHOLA, DIST- UTTAR DINAJPUR**



Phone:- 9434171344

email:- chairman.dlkmunicipality@gmail.com

Memo No.

340

Date:

03/06/25

From. The Chairman  
Dalkhola Municipality

To The Director  
SUDA,  
Ilgus Bhavan, H.C. Block,  
Sector - III,  
Bidhannagar,  
Kol. - 106



Sub.: Submission of the updated report regarding implementation of "SUP Ban" as per Annexed format.

Ref.: Memo No. SUDA-15014(17)/46/2022/SUDA/3565(23), Dtd. 27.05.2025

Sir,

Apropos the caption subject, the report in the proforma is sent herewith for favour of your information and taking necessary action.

Your sincerely,

  
Chairman

Dalkhola Municipality

**Dalkhola Municipality**

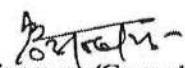
Annexure-I

Name of the ULB:  
Report for the period from July, 2022 to 31.05.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
69	01	0	0	200	54	0	0	Yes

15 SEP 2025

Secretary/Executive Officers  
..... MC /Municipality/NAA


  
Chairman/ Chairperson/Commissioner  
..... MC /Municipality/NAA

**Dalkhola Municipality**

Annexure-I

Name of the ULB: Dhugguri Municipality  
Report for the period from July, 2022 to 31.03.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
122	0	16	0	0	85	0	0	YES

  
Executive Officer  
Secretary/Municipality  
Dhugguri Municipality/NAA

  
Chair Person  
Chairperson/Commissioner  
Dhugguri Municipality/NAA

15 SEP 2025



# Diamond Harbour Municipality

Diamond Harbour Main Road, South 24 Parganas

Phone No. 03174-255346, e-mail: [dhmunicipality@gmail.com](mailto:dhmunicipality@gmail.com)

Website: [www.diamondharbourmunicipality.org](http://www.diamondharbourmunicipality.org)

Memo No: 1460/E-4/DHM/25

Date: 05/06/2025



### Annexure-I

Name of the ULB: Diamond Harbour Municipality  
Report for the period from July, 2022 to 31.05.2025.

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/Ve ndors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Ven dors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/co mplaint lodged/f iled by the ULBs before the concern ed Police Station	No. of complai nt lodged/f iled by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
2058	09	09	00	4500	400 (appro x)	00	00	Yes

*[Signature]*  
 Secretary/Executive Officers  
 ..... MC /Municipality/NAA  
 Executive Officer  
 Diamond Harbour Municipality  
 South 24 Parganas

*[Signature]*  
 Chairman/ Chairperson/Commissioner  
 ..... MC /Municipality/NAA  
 Chairman  
 Diamond Harbour Municipality  
 South 24 Parganas

15 SEP 2025



# FALAKATA MUNICIPALITY


**ESTD: 2021**

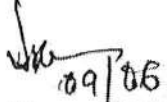
P.O. FALAKATA-735211 ✦ DIST. ALIPURDUAR

✉ : falakatomunicipality2021@gmail.com

Annexure-IName of the ULB: Falakata Municipality.  
Report for the period from July, 2022 to 31.05.2025.

No. of Shops/ Vendor s visited	No. of Fine Challan issued to defaulter Shops/Ve ndors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Ven dors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seize d (if any) till date - in Kg	No. of FIR/com plaint lodged/fil ed by the ULBs before the concerne d Police Station	No. of complai nt lodged/f iled by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016
1500	0	0	0	0	218	0	0	21.11.2023

  
Chairman  
FALAKATA MUNICIPALITY  
Falakata, Alipurduar

  
09/06/2025  
Executive Officer  
Falakata Municipality  
Falakata, Alipurduar

15 SEP 2025

S.T.D. – 03483 / Phone : 266074 / FAX: 271174  
Website : <http://jangipurmunicipality.org>

e-mail : [jangipurmunicipality@gmail.com](mailto:jangipurmunicipality@gmail.com)  
[chairman@jangipurmunicipality.org](mailto:chairman@jangipurmunicipality.org)



# OFFICE OF THE COUNCILLORS

## JANGIPUR MUNICIPALITY

P.O. – Raghunathganj ♦ Dist. – Murshidabad

**EST : 1869**



Memo No.: 1208/136/25/J.M

Dated: 30/05/2025

From : The Chairman / Vice-Chairman, Jangipur Municipality

To : The Director, SUDA "ILGUS BHAVAN" HC BLOCK, SECTOR-III,  
BIDHANNAGAR, KOLKATA-700106

[Subject: Submission of SUP Report regarding 'Implementation of SUP Ban 'as per annexed format ]

Sir,

We are delighted to submit our report on SUP, meticulously prepared in accordance with the annexed format, dated 27.05.2025.

With great pleasure, we offer this report for your perusal and acceptance.

Thank you for your unwavering support and guidance. We are grateful for the opportunity to share our achievements with you.

Thanking You



Yours faithfully

M. [Signature]

Chairman  
Jangipur Municipality  
Chairman  
Jangipur Municipality

15 SEP 2025

## Annexure- I

Name of the ULB : JANGIPUR  
Report for the period from July, 2022 to 31.05.2025



No. of Shop / Vendors visited	No. of Fine Challan issued to defaulter Shops / Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops / Vendors	Amount of Fine collected from Defaulter Shop / Vendors (In Rs.)	SUP item seized (if any) till date in Kg	No. of FIR / complaint lodged / filed by the ULBs before the concerned Police Station	No. of complaint lodged / filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016
49	24	17	0	27,000/-	75 Kg	Nil	0	yes

Chairman  
Jangipur Municipality

Chairman  
Jangipur Municipality

15 SEP 2025

সুডা

SUDA

18/373

রাজ্য নগর উন্নয়ন সংস্থা

STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ  
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

Annexure-I



Name of the ULB:  
Report for the period from July, 2022 to 31.05.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/comp laint lodged/fil ed by the ULBs before the concerned Police Station	No. of complai nt lodged/fi led by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
71	Nil	Nil	Nil	Nil	Nil	Nil	Nil.	Yes.

*[Signature]*  
Secretary/Executive Officers  
..... MC/Municipality/NAA

03.06.25  
Executive Officer  
Jhargram Municipality

*[Signature]*  
Chairman/ Chairperson/Commissioner  
..... MC/Municipality/NAA

Chairperson  
Jhargram Municipality

15 SEP 2025

দুরভাষ: ২৩৫৮ ৬৪০৩ / ৫৭৬৭, ফ্যাক্স: ২৩৫৮ ৫৮০০  
Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com  
Account Section : 2358 6408

সুডা

SUDA

রাজ্য নগর উন্নয়ন সংস্থা

STATE URBAN DEVELOPMENT AGENCY

"ইলগুস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ

"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

Annexure-I

MEMO NO-2352/ESTT/J.A.M/2025



Name of the ULB: Jiaganj Azimganj Municipality  
Report for the period from July, 2022 to 31.05.2025.

No. of shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
050	3	0	0	6000/-	45	0	0	Yes

Executive Officers  
Jiaganj Azimganj Municipality

Executive Officer  
Jiaganj-Azimganj Municipality

Chairman  
Jiaganj Azimganj Municipality

Chairman  
Jiaganj-Azimganj Municipality

15 SEP 2025



NAME OF THE ULB: JAYNAGAR MAJILPUR MUNICIPALITY  
 REPORT FOR THE PERIOD FROM JULY,2022 TO 31.05.2025

NO. OF SHOPS/VENDORS VISITED	NO OF FINE CHALLAN ISSUED TO DEFAULTER SHOPS/VENDORS	NO OF SHOW CAUSE NOTICE ISSUED	NO OF LICENSE CANCELLED FOR DEFAULTER SHOPS/VENDORS	AMOUNT OF FINE COLLECTED FROM DEFAULTER SHOPS/VENDORS	SUPP ITEMS SEIZED (IF ANY) TILL DATE- IN KG	NO. OF FIR/COMPLAINT LODGED/	NO. OF COMPLAINT LODGED/FILED BY THE ULBS BEFORE THE CONCERNED POLICE STATION	NO. OF COMPLAINT LODGED/FILED BY THE ULBS BEFORE THE STATE PCB	WHETHER BYELAWS IN FRAMED BY THE ULB REGARDING PVM RULES 2016
800	72	0	0	0 30,600/-	327	0	0	0	FRAMED BUT NOT MANIPULATED



*Faldu*  
05/06/25

**Chairman**  
**Jaynagar Majilpur**  
**Municipality**

15 SEP 2025



# KALNA MUNICIPALITY

Danga Para, Kalna, Purba Bardhaman, Pin-713409  
E-Mail:- [ckm.kalna@gmail.com](mailto:ckm.kalna@gmail.com), Website:- [www.kalnamunicipality.com](http://www.kalnamunicipality.com)

14/776

Memo No- 462/KM/C

Date- 03/6/2025

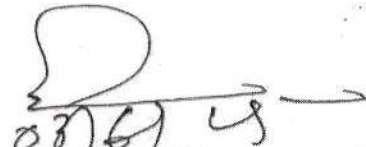
To  
Director, SUDA


## Annexure-I



Name of the ULB: Kalna Municipality  
Report for the period from July, 2022 to 31.05.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
1200	31	0	0	15500	200KG	0	0	YES

  
Executive Officers  
Kalna Municipality  
Executive Officer  
Kalna Municipality

  
Chairman  
Kalna Municipality  
Chairman  
Kalna Municipality

15 SEP 2025

Reporting Month & Year	Name of ULB	No. of Wards	Total Quantity of Waste Generation				Door to Door Waste Collection system in segregated manner exist in no. of Wards		Door to Door Waste Collection system in segregated manner exist in no. of Wards		Total Quantity of Waste Being Collected (TPD)		Total Permanent Secondary Transfer Station present	Total No. of Secondary Transfer Point present	Permanent Waste Processing Plant being operated by Agency		Permanent Processing Plant being operated by ULB engaging Local Labour or Self Help Groups		Interim Processing Plant being operated by ULB engaging Local Labour or Self Help Groups		Capacity of Wet Waste Processing Plant (TPD)	Capacity of Dry Waste Processing (MRF) Plant (TPD)	If Scientific Sanitary Landfill Site present then please give its Total Capacity (Ton)	Land Available with ULB for setting up Permanent Waste Processing plant (in Acre)	IEC (In this month how many activities undertaken? (Specify number))						C.B. (In this month how many activities undertaken? (Specify number))		
			Wet Waste (TPD)	Dry Waste (TPD)	Total Waste (TPD)	100% Partial (TPD)	100% Partial	Mixed Wastes	Segregated Wet Waste	Segregated Dry Waste	Capacity of Wet Waste Processing Plant (TPD)	Capacity of Dry Waste Processing (MRF) Plant (TPD)			Capacity of Wet Waste Processing Unit (TPD)	Capacity of Dry Waste Processing (MRF) Unit (TPD)	Kitchen Sticker	Poster	Banner	Tableau					Miking	Wall Painting	Parametring meeting	ULB Level	N.S. Training	M.S. Training			
																																No. of Wards	
MAY 2025	KALNA MUNICIPALITY	18	13.67	11.25	24.92	18	0	18	0	3.17	13.52	8.23	0	18	NA	NA	NA	5	1	NO	3.334CRE	450	0	0	0	0	0	0	0	24	0	2	2

15 SEP 2025

*S. Chatterjee*  
15/9/25  
Sanitary Inspector  
Kalna Municipality

*S. Chatterjee*  
Executive Officer  
Kalna Municipality

*A. S. Chatterjee*  
Chairman  
Kalna Municipality





# OFFICE OF THE COUNCILLORS OF KANDI MUNICIPALITY

P.O & P.S: KANDI★DIST: MURSHIDABAD  
Website: kandimunicipality1869.com★Telephone & Fax No: 03484 - 257346  
Email Id: chairmankandimunicipality@gmail.com / kandimunicipality@yahoo.com

Memo No: 1595/IV...K.M/25

Dated- Kandi the 09.06.25

From:

The Chairman  
Kandi Municipality

To:

Shri Joly Chaudhuri WBCS (Exe)  
Special Secretary, UD& MA Department  
&  
The Director, State Urban Development Agency



**Subject:** Submission of updated report regarding 'Implementation of SUP Ban' of Kandi Municipality

Respected Sir,

With due respect am hereby submit the updated report regarding 'Implementation of SUP Ban' of Kandi Municipality in your specified format.

Thanking you in anticipation for your kind cooperation and support.

The Chairman  
Kandi Municipality  
CHAIRMAN  
Kandi Municipality



15 SEP 2025



# OFFICE OF THE COUNCILLORS OF KANDI MUNICIPALITY

P.O & P.S: KANDI★DIST: MURSHIDABAD

Website: kandimunicipality1869.com★Telephone & Fax No: 03484 - 257346

Email Id: chairmankandimunicipality@gmail.com / kandimunicipality@yahoo.com

Memo No: ...../.....K.M/.....

Dated- Kandi the.....

### Annexure-I

Name of the ULB: Kandi Municipality

Report for the period from: July-2022 to 31.05.2023



No of Shops/ Vendors Visited	No of Fine Challan issued to defaulter Shops/ Vendors	No of Show Cause Notice Issued	No of License cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/ Vendors	SUP item seized (if Any)till date in Kg.	No of FIR/Comp laint lodged /filled by the ULBs before the concerned Police Station	No of Complai nt lodged /filled by the ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules- 2016
415	97	11	0	33250.00	1259	0	0	Yes on 23 <sup>rd</sup> August- 2023



15 SEP 2023



1580

**LICENCE DEPARTMENT  
KOLKATA MUNICIPAL CORPORATION  
CMO Buildings, 5, S.N. Banerjee Road  
Kolkata - 700013**

Annexure-I



Name of the ULB: Kolkata Municipal Corporation  
Report for the period from 01.07.2022 to 31.05.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
77	30	01	01	15000	00	00	00	This is concerned with SWM Department, KMC

*03.06.25*  
Chief Manager (License)  
Chief Manager  
Licence Department  
The Kolkata Mpl Corporation

*[Signature]*  
License Officer (HQ)  
Licence Officer (H.Q.)  
The Kol. Mpl. Corpn

*Sudipta Roy 03-06-2025*  
Dy. License Officer (HQ)  
Dy. Licence Officer (H.Q.)  
The Kol. Mpl. Corpn

15 SEP 2025

Annexure-I

Name of the ULB: KONNAGAR MUNICIPALITY

Report for the period from July, 2022 to 31.05.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
236	37	0	0	18500	52kg	0	0	Yes

*S. Chaudhuri*  
Executive Officers  
Konnagar Municipality

Executive Officer  
Konnagar Municipality

15 SEP 2025

*S. Chaudhuri*  
Chairman  
Konnagar Municipality

Chairman  
Konnagar Municipality



### Implementation of SUP Ban

Annexure -1

Name of the ULB : Krishnanagar

Report for the period from July, 2022 to 31.05.2025

No. of Shops/ Vendors visited	No. of Fine Challan Issued to defaulter Shops/ Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/ Vendors	Amount of Fine collected from Defaulter Shops/ Vendors ( In Rs.)	SUP items seized (if any till date - in Kg	No. of FIR / complaint lodged /filed by the ULBs before the concerned Police Station	No. of Complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is Framed by the ULB regarding PWW Rules, 2016
4036	545	0	0	1,42,800	148 KG	0	0	YES

*[Signature]*  
Secretary/ Executive Officer, Krishnanagar Municipality

Executive Officer  
Krishnanagar Municipality

*[Signature]*  
Chairman, Krishnanagar Municipality

Chairman  
Krishnanagar Municipality



15 SEP 2025

Annexure-I								
Name Of the ULB:- Mekliganj Municipality								
Report for the period from July, 2022 to 31.05.2025								
Name Of the ULB	No. of Shops/vendors visited	No. of Fine /Challan issued to defaulter shops/vendors	No. of Showcause Notice Issued	Amount of fine Collected from defaulter Shops/Vendors(In Rs.)	SUP Items seized(if any) till date - in kg	No. of FIR/ complaint lodged/filled by ULBs before the concerned police station	No of complaint lodged/filed by ULBs before state PCB	Whether Bye Laws is framed by the ULB regarding the PWM
Mekliganj Municipality	350	15	0	3500	400kg	0	0	yes



29.05.25  
 Chairman  
 Mekliganj Municipality  
 Mekliganj, Cooch-Bihar

15 SEP 2025

Annexure-I



Name of the ULB: Nabadwip Municipality  
 Report for the period from July, 2022 to 31.05.2025

No. of Shops/Vendors visited	No. of Fine Challa n issued to default er Shope/ Vendor s	No. fo Sho w Cause Notice Issue d	No. of Licence cancelled for defaulter Shops/Vend ors	Amount of Fine collected from Defaulter Shops/Vend ors (In Rs.)	SUP items seized( If any till date - in Kg)	No.of FIR/compla int lodged/filed by the ULbs before the concerned police Station	No. of complaint/fil ed by ULBs before State PCB	Whethe r Bye Laws in framed by ULB regardi ng PWM Rules, 2016.
945	43	0	0	9000	200	0	0	Yes

*[Handwritten Signature]*  
 31.05.2025

Executive Officer  
 Nabadwip Municipality  
 Executive Officer  
 Nabadwip Municipality

*[Handwritten Signature]*  
 Chairman  
 Nabadwip Municipality  
 Chairman  
 Nabadwip Municipality

15 SEP 2025

**Annexure - I**

Report regarding implementation of SUP Ban

Name of the ULB:- RAGHUNATHPUR

Report for the period from July, 2022 to 31.05.2025

No of Shop/Vendors visited	No of Fine Challan issued to defaulter shops/Vendors	No of Show Cause Notice Issued	No of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shop/Vendors (In Rs.)	SUP items seized (if any) till date-in Kg	No of FIR/complaint lodged/ filed by the ULB	No of complaint lodged/ filed by ULB before State PCB	Whether By Laws is framed by the ULB regarding PWM Rules 2016
105	Given warning on initial stages and seized the SUP there after no need to fine as they used alternatives which are environment friendly	4	NIL	NIL	30	NIL	NIL	Yes

  
 Sanitary Inspector  
 Raghunathpur Municipality  
 HEALTH & CONSERVANCY DEPT.  
 RAGHUNATHPUR MUNICIPALITY  
 DIST.-PURULIA, WB




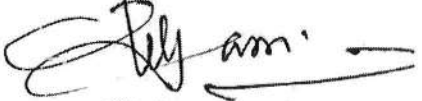
15 SEP 2025

Annexure-I

Name of the ULB: Taherpur Notified Area Authority  
Report for the period from July, 2022 to 31.05.2025.

No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filed by the ULBs before the concerned Police Station	No. of complaint lodged/filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
789	0	17	0	0	4 kg	0	0	Yes

  
Nodal Engineer SWM  
Taherpur Notified Area Authority  
Taherpur, Nadia

  
Chairman  
Sri. Uttamananda Das  
Chairman  
Taherpur Notified Area Authority  
Taherpur, Nadia

15 SEP 2025

Sl No.	ULB Name	No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Eye Laws is framed by the ULB regarding PWM Rules, 2016.
1	Alipurduar Municipality	1625	40	0	0	20000	328	0	0	Yes
2	Arambag Municipality	4914	128	1327	0	51400	80	0	0	Nc
3	Asansol Municipal Corporation	159	18	0	0	58500	0	0	0	Nc
4	Ashokenagar Kalyangarh Municipality	381	36	0	0	9620	133	0	0	Yes
5	Baduria Municipality	230	11	28	0	4600	0	0	0	Nc
6	Baidyabati Municipality	1800	282	0	0	41600	1700	0	0	Yes
7	Bally Municipality	4328	129	0	0	29800	3.7	0	0	Nc
8	Balughat Municipality	195	5	0	0	2500	90	0	0	Nc
9	Bankura Municipality	129	80	0	0	24250	37	0	0	Yes
10	Bansberia Municipality	1236	60	0	0	9450	300	0	0	Yes
11	Baranagar Municipality	3665	17	64	0	7150	110	0	0	Yes
12	Barasat Municipality	1189	25	5	0	5650	65	0	0	Nc
13	Barrackpore Municipality	1020	700	0	0	125300	5	0	0	Nc
14	Baruipur Municipality	850	47	0	0	16500	21	0	0	Yes
15	Basirhat Municipality	625	12	50	0	6000	200	0	0	Yes
16	Beidanga Municipality	1037	25	0	0	8700	48	0	0	Yes
17	Berhampore Municipality	19370	636	0	0	48450	224	0	0	Nc
18	Bhadreswar Municipality	100	0	0	0	0	0	0	0	Yes
19	Bhatpara Municipality	615	42	4	0	6100	458	0	0	Yes
20	Bidhannagar Municipal Corporation	4586	254	0	0	92950	1100	0	0	Under Process
21	Birnagar Municipality	1078	10	0	0	1000	32.5	2	2	Yes
22	Bishnupur Municipality	1068	276	144	0	96450	180	0	0	Yes
23	Bolpur Municipality	3648	0	0	0	0	5122	0	0	Yes
24	Bongaon Municipality	3000	1	7	0	500	250	0	0	Yes
25	Budge Budge Municipality	15	7	0	0	1250	1	0	0	Yes
26	Buniyadpur Municipality	332	0	0	0	8320	31	0	0	Yes
27	Burdwan Municipality	830	602	0	0	192200	0	0	0	Yes
28	Chakdah Municipality	3012	0	0	0	0	0	0	0	Nc
29	Chandernagar Municipal Corporation	700	42	0	0	9200	55	0	0	Yes
30	Chandrakona Municipality	Not counted	59	0	0	26250	290	0	0	Nc
31	Chandragona Municipality	74	11	0	0	2350	7	0	0	Yes
32	Contai Municipality	395	42	0	0	7050	172	0	0	Yes
33	Cooch Behar Municipality	749	46	0	0	9200	35	0	0	Yes
34	Coopers Camp Notified Area Authority	420	0	0	0	0	18	0	0	Nc
35	Dainhat Municipality	720	11	56	0	10800	226	0	0	Yes
36	Dalkhola Municipality	69	1	0	0	200	54	0	0	Yes
37	Dankuni Municipality	129	75	136	0	14150	25.5	0	0	Yes
38	Darjeeling Municipality	320	19	0	0	35900	55	0	0	Yes
39	Dhulia Municipality	507	96	0	0	5650	210	0	0	Yes
40	Dhupguri Municipality	122	0	16	0	0	85	0	0	Yes
41	Diamond Harbour Municipality	2058	9	9	0	4500	400	0	0	Yes
42	Dinhata Municipality	850	22	0	0	11000	150	0	0	Yes
43	Domkal Municipality	1229	16	69	0	800	93	0	0	Yes
44	Dubrajpur Municipality	256	0	48	0	0	72	0	0	Yes
45	Dum Dum Municipality	675	23	11	0	15500	22	0	0	Yes
46	Durgapur Municipal Corporation	1475	112	0	0	38500	16	0	0	Nc
47	Egra Municipality	800	52	180	0	25600	112	0	0	Yes
48	English Bazar Municipality	6554	1200	2	0	1200	82	0	0	Yes
49	Falakata Municipality	1500	0	0	0	0	218	0	0	NA
50	Gangarampur Municipality	2775	3	35	0	1500	1500	0	0	Yes
51	Garulia Municipality	2126	21	51	0	2100	765	0	0	Yes



15 SEP 2025

Sl No.	ULB Name	No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/filled by the ULBs before the concerned Police Station	No. of complaint lodged/filled by ULBs before State PCB	Whether Bye Laws is framed by ULB regarding PW/M Rules, 2016.
52	Gayespur Municipality	356	0	0	0	0	0	0	0	Na
53	Ghatal Municipality	1651	20	0	0	8200	10	0	0	NA
54	Gobardanga Municipality	174	0	0	0	0	0	0	0	NA
55	Guskara Municipality	12	4	0	0	400	70	0	0	Yes
56	Habra Municipality	250	3	0	0	150	15	0	0	Yes
57	Haldia Municipality	842	0	0	0	0	12	0	0	Na
58	Haldibari Municipality	800	0	0	0	4100	25	0	0	No
59	Halisahar Municipality	550	186	45	0	9300	700	0	0	Yes
60	Haringhata Municipality	165	0	24	0	0	30	0	0	Yes
61	Hooghly Chinsurah Municipality	5948	518	242	0	259000	590	0	0	Yes
62	Howrah Municipal Corporation	574	0	574	0	0	0	0	0	Yes
63	Islampur Municipality	3316	139	1	0	49000	470	0	0	Yes
64	Jalpaiguri Municipality	500	20	130	0	10000	10	0	0	Yes
65	Jangipur Municipality	49	24	17	0	27000	75	0	0	Yes
66	Jhaldia Municipality	1950	105	2	0	10100	42	0	0	Yes
67	Jhargram Municipality	71	0	0	0	0	0	0	0	Yes
68	Jiaganj/Azimganj Municipality	1050	3	0	0	6000	45	0	0	Yes
69	Joynagar Mozipur Municipality	800	72	0	0	30600	327	0	0	Framed but not yet published
70	Kaliaganj Municipality	350	214	0	0	107000	622	0	0	Under Process
71	Kalimpong Municipality	513	67	0	0	72500	82	1	0	Yes
72	Kalna Municipality	1200	31	0	0	15500	200	0	0	Yes
73	Kalyani Municipality	375	25	0	0	29950	270	0	0	NA
74	Kamarhati Municipality	3200	96	552	0	47750	600	0	0	Yes
75	Kanchrapara Municipality	310	103	0	0	34400	510	0	0	Yes
76	Kandi Municipality	415	97	11	0	33250	1259	0	0	Yes
77	Katwa Municipality	2225	219	365	0	38500	1450	0	0	NA
78	Kharagpur Municipality	155	0	0	0	0	0	0	0	NC
79	Kharar Municipality	45	15	0	0	4700	17	0	0	Yes
80	Khardah Municipality	4993	85	0	0	33900	110	0	0	Yes
81	Khirpai Municipality	530	30	3	0	3200	1120	0	0	Yes
82	Kolkata Municipal Corporation	77	30	1	1	15000	0	0	0	Yes
83	Konnagar Municipality	236	37	0	0	18500	52	0	0	Yes
84	Krishnanagar Municipality	4036	545	0	0	142800	148	0	0	Yes
85	Kurseong Municipality	500	0	0	0	0	50	0	0	NC
86	Madhyamgram Municipality	5112	19	4	0	2750	51	0	0	NC
87	Maheshala Municipality	4500	1725	25	0	27300	8000	0	0	NC
88	Mainaguri Municipality	210	24	11	0	12050	105	0	0	NC
89	Mal Municipality	313	2	3	0	150	3-5	0	0	NO
90	Mathabhanga Municipality	235	57	16	0	48500	40	0	0	Yes
91	Medinipur Municipality	4000	194	14	0	12150	550	0	0	Yes
92	Mekliganj Municipality	350	15	0	0	3500	400	0	0	Yes
93	Memari Municipality	422	0	16	0	0	22	0	0	Yes
94	Mirik Notified Area Authority	480	6	10	0	0	20	0	0	No
95	Murshidabad Municipality	873	6	60	0	0	15	1	0	Yes
96	Nabadwip Municipality	945	43	0	0	9000	200	0	0	Yes
97	Naihati Municipality	245	23	15	0	6150	45	0	0	Yes
98	Naihati Municipality	300	0	0	0	0	5	0	0	Yes
99	New Barrackpur Municipality	5562	174	1	0	61250	180	0	0	No
100	North Barrackpore Municipality	515	14	0	0	6500	195	0	0	Yes
101	North Dum Dum Municipality	64800	908	450	0	363350	2210	0	0	Yes



15 SEP 2025

SI No.	ULB Name	No. of Shops/Vendors visited	No. of Fine Challan issued to defaulter Shops/Vendors	No. of Show Cause Notice Issued	No. of Licence cancelled for defaulter Shops/Vendors	Amount of Fine collected from Defaulter Shops/Vendors (In Rs.)	SUP items seized (if any) till date - in Kg	No. of FIR/complaint lodged/ filed by the ULBs before the concerned Police Station	No. of complaint lodged/ filed by ULBs before State PCB	Whether Bye Laws is framed by the ULB regarding PWM Rules, 2016.
102	Old Malda Municipality	263	6	0	0	1650	1.64	0	0	No
103	Panihati Municipality	22000	297	25	0	177800	-	6	0	No
104	Panskura Municipality	357	20	0	0	2000	350	0	0	NO
105	Pujali Municipality	370	0	0	0	0	0	0	0	NO
106	Purulia Municipality	40	18	2	0	5600	0	0	0	na
107	Raghunathpur Municipality	105	0	4	0	0	30	0	0	Yes
108	Raiganj Municipality	507	334	0	0	52950	8.43	0	0	No
109	Rajpur Sonarpur Municipality	342	55	0	0	27500	220	0	0	Yes
110	Ramjibanpur Municipality	250	0	0	0	2475	55	0	0	NO
111	Rampurhat Municipality	5435	101	250	0	18250	160	0	0	NA
112	Ranaghat Municipality	3056	35	9	0	17500	68	0	0	Yes
113	Rishra Municipality	275	9	0	0	1100	50	0	0	Yes
114	Sainthia Municipality	285	4	3	0	3050	5	0	0	Yes
115	Santipur Municipality	545	22	0	0	4700	56	0	0	No
116	Serampore Municipality	5042	30	1	1	12500	2742.5	0	0	Yes
117	Siliguri Municipal Corporation	500	8	0	0	39000	400	0	0	Yes
118	Sonamukhi Municipality	235	0	0	0	0	0	0	0	Yes
119	South Dum Dum Municipality	7250	682	0	0	63850	280	0	0	Yes
120	Suri Municipality	15	6	6	0	11550	32	1	0	Yes
121	Taherpur Notified Area Authority	789	0	17	0	0	4	0	0	Yes
122	Taki Municipality	225	0	0	0	0	500	0	0	Yes
123	Tamralipta Municipality	1000	0	0	0	0	14.5	0	0	Na
124	Tarakeswar Municipality	2500	51	750	0	101500	1150	0	0	Yea
125	Titagarh Municipality	735	6	52	0	300	0	0	0	Yes
126	Tufanganj Municipality	2300	12	9	0	6000	25	0	0	Yes
127	Uluberia Municipality	493	9	36	0	56500	0	0	0	Na
128	Uttarpara Kotrung Municipality	3000	415	1	0	46050	537	0	0	Yes
	<b>Total</b>	<b>270534</b>	<b>13315</b>	<b>5999</b>	<b>2</b>	<b>3304965</b>	<b>42823.27</b>	<b>14</b>	<b>2</b>	<b>87</b>



15 SEP 2025

Memo No. SUDA-15014(17)/46/2021/SUDA/ 3827 (128)

Date: 04.06.2025

From : Shri Joly Chaudhuri, WBCS (Exe.),  
Director, SUDA,To : 1. The Municipal Commissioner, All Municipal Corporations.  
2. The Chairman/Chairperson, Board of Administrator,  
Administrator, All Municipalities/NAASub. : Action Plan to implement Activity Calendar for IEC Campaigning for phasing out identified  
Single Use Plastic (SUP) items.

Madam/Sir,

As you are already aware that as per Rule 4(1) &amp; 4(2) of PWM (Amendment) Rules, 2021,

- a) Use of Plastic Carry bag of thickness below 120 microns has been prohibited from 31<sup>st</sup> December, 2022 and
- b) Manufacture, import, stocking, distribution, sale and use of identified Single Use Plastic (SUP) including polystyrene and expanded polystyrene, commodities were discontinued with effect from 1st July, 2022.

Like previous years, this year also you are requested to organize intensive IEC campaigns in your ULB jurisdiction starting from 05.06.2025 (World Environment Day) to 30.06.2025 to strengthen activities to prohibit above contraband items.

Outline of day wise activity of intense IEC programme is enclosed herewith as Annexure 'A'. You may have already taken initiative to observe World Environment Day, may continue your planned activity merging the Activity Calendar attached here (Annexure 'A')

Documentation of day wise activities with high resolution photograph and video taken till June, 25 (max. 2 nos, photos or videos per activity per day) is to be shared with SUDA (contact person Sri Soumitra Mondal, SUDA, Mob No.-8918299282) for office record.

Yours faithfully,

Encl: As stated.

*Joly Chaudhuri*  
04.06.2025  
Director, SUDA  
Date: 04.06.2025


Memo No. SUDA-15014(17)/46/2021/SUDA/ 3827 (128) / 1 (u)

Copy forwarded for kind information to:

- (1) The Member Secretary, West Bengal Pollution Control Board
- (2) Sri Abhijit Ray, Financial Advisor, SUDA
- (3) Sri Deepanjan Mukhopadhyay, Joint Director, SUDA
- (4) Sri Amitava Das, Deputy Director, SUDA
- (5) Sri Ahsan Ali, Deputy Director, SUDA
- (6) Sri Swarup Kr. Mondal Chief Engineer, WBPCB
- (7) Sri Debanjan Chakraborty, Finance Officers, SUDA
- (8) The Executive Officer, All Municipalities/NAA
- (9) SBM Nodal/Sanitary Inspector, All Corporations/Municipalities/NAA
- (10) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (11) Sr. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

*Joly Chaudhuri*  
04.06.2025  
Director, SUDA

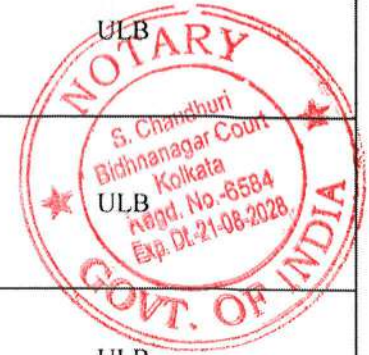
Annexure - A

Day-wise activity will be taken up in an intensive mode on one-day-one-activity basis.		
DATE	ACTIVITY	TO BE ORGANIZED BY
05.06.2025	1. Observe 'Women For Tree' Campaign in jointly with AMRUT Cell 2. Flagging of Tableau with rally and awareness program delivering message "No GVP, No littering"	Mayor/Chairperson at ULB level UDMA department at State level, (SUDA)
06.06.2025	Shop-to-shop campaign at common market & commercial places, miking with message 'not to use contraband plastic carry bags,	
07.06.2025	Special campaign at ward level among citizens involving Nirmal Sathi/Nirmal Bandhu, aware common public regarding ill effect to use contraband plastic carry bags	
08.6.2025	Special drive to identify and clean all Garbage Vulnerable Points, involving Nirmal Sathi/Nirmal Bandhu, before start of Monsoon	ULB
09.06.2025	Shop-to-shop campaign at common market places, gauge testing of plastic carry bags with instrument provided from SUDA,	ULB
10.06.2025	Shop to shop campaign at common market places along with miking accompanied with police personnel	ULB
11.06.2025	Special drive to identify and clean all Garbage Vulnerable Points, involving Nirmal Sathi/Nirmal Bandhu, before start of Monsoon	ULB
12.06.2025	Visit at all littering HOTSPOT points and market places and distribution of plastic alternative items	ULB
13.06.2025	Special campaign/ Visit to plastic manufacturing & recycling units situated in the jurisdiction of ULB. Visit should accompanied with local police personnel. Issue STOP notice if prohibited items are being manufactured or recycled.	ULB
14.06.2025	Visit to storm drain outfalls discharging to River Ganga (for ULBs of Ganga Town), arrangement should be made to fix gratings/ net at discharging point, if not already fixed at outfall. Cleaning of garbage from gratings for smooth flow of drain.	ULB
15.06.2025	Shop-to-shop campaign at common market places, miking with 'not to use contraband plastic carry bags, gauge testing of plastic carry bags with instrument provided from SUDA,	ULB
16.06.2025	Special campaign/ Visit to plastic manufacturing & recycling units situated in the jurisdiction of ULB. Visit should accompanied with local police personnel. Issue STOP notice if prohibited items are being manufactured or recycled.	ULB
17.06.2025	Special drive to identify and clean all Garbage Vulnerable Points, involving Nirmal Sathi/Nirmal Bandhu, before start of Monsoon	ULB
18.06.2025	Awareness campaign accompanied with police personnel at market places & both shop owners/vendors as well as general public ( miking, leaflet distribution,)	ULB
19.06.2025	Extensive door to door campaign by Nirmal Sathi/Nirmal Bandhu/VCT members regarding not to use contraband plastic carry bags & SUP items	ULB

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*Dhandhu*  
04.08.2025

Day-wise activity will be taken up in an intensive mode on one-day-one-activity basis.		
DATE	ACTIVITY	TO BE ORGANIZED BY
20.06.2025	Special campaign/ Visit to plastic manufacturing & recycling units situated in the jurisdiction of ULB. Visit should accompanied with local police personnel and representatives of WBPCB. Issue STOP notice if prohibited items are being manufactured or recycled.	ULB
21.06.2025	Visit to storm drain outfalls discharging to River Ganga (for ULBs of Ganga Town), arrangement should be made to fix gratings/ net at discharging point, if not already fixed at outfall. Cleaning of garbage from gratings for smooth flow of drain.	ULB
22.06.2025	Special campaign/ Visit to plastic manufacturing & recycling units situated in the jurisdiction of ULB. Visit should accompanied with local police personnel. Issue STOP notice if prohibited items are being manufactured or recycled.	ULB
23.06.2025 to 25.06.2025	Declare 'Plastic Free Zone' at markets, shopping complex, Govt. & other offices, Institutions, Commercial places etc. Three day extensive miking, leaflet distribution throughout ULB areas. Also campaign through local media, leaflet distribution through Newspaper vendors	ULB
25.06.2025	Special campaign/ Visit to plastic manufacturing & recycling units situated in the jurisdiction of ULB. Visit should accompanied with local police personnel and representatives of WBPCB. Issue STOP notice if prohibited items are being manufactured or recycled.	ULB
26.06.2025	Awareness campaign at market places & both shop owners/vendors as well as general public, orient market committee/hawker unions/vendor associations	ULB
27.06.2025	Extensive miking, also campaign through local media, regarding 'Plastic Free Zone' at markets, shopping complex, Govt. & other offices, Institutions, Commercial places etc.	ULB
28.06.2025 to 30.6.2025	Three day special campaign/ Visit to plastic manufacturing & recycling units situated in the jurisdiction of ULB. Visit should accompanied with local police personnel and representatives of WBPCB. Issue STOP notice if prohibited items are being manufactured or recycled. Take appropriate legal measures / law enforcement against defaulters.	ULB



*Pranab*  
04.08.2025

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**GOVERNMENT OF WEST BENGAL**  
**Department of Urban Development & Municipal Affairs**  
**Nagarayan**  
**DF-8, Sector – I, Salt Lake, Kolkata – 700064**

No. 396(law)/UDMA-15011(15)/14/2024-LS-MA SEC-Dept. of UDMA Date:23.06.2025

From : Smt. Nandini Ghosh, IAS,  
 Senior Special Secretary,  
 Urban Development & Municipal Affairs Department,  
 Government of West Bengal

To : The Additional Director General of Police (Legal), West Bengal

Sub : Hon'ble NGT matter being Original Application No.195/2024/EZ  
 [Prameya Foundation -vs- State of West Bengal & Ors.]

Ref : Your letter vide Memo No. 805/Law Cell/ADM/CR/LC-1279/24 dated  
 22.05.2025.

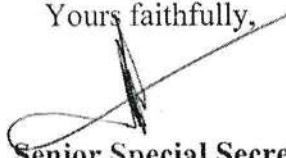


Sir,

With reference to the above subject matter and your letter vide Memo No. 805/Law Cell/ADM/CR/LC-1279/24 dated 22.05.2025, I am directed to forward herewith the copy of the updated reports as received from the Urban Local Bodies (ULBs) in connection with the Hon'ble NGT matter being Original Application No.195/2024/EZ for your kind information and taking necessary action.

Encl: As stated


Yours faithfully,

  
 Senior Special Secretary  
 to the Government of West Bengal

No. 396(law)/1(3)UDMA-15011(15)/14/2024-LS-MA SEC-Dept. of UDMA Date:23.06.2025  
 Copy forwarded for kind information to:

1. The Director, SUDA.
2. The Special Law Officer, UD & MA Department.
3. Sr. PS to the Principal Secretary, UD & MA Department.

15 SEP 2025

  
 Senior Special Secretary  
 to the Government of West Bengal  
**NANDINI GHOSH, IAS**  
 Senior Special Secretary  
 Department of Urban Development &  
 Municipal Affairs  
 Govt. of West Bengal

Annexure R/3

18794

GOVERNMENT OF WEST BENGAL  
PANCHAYATS & RURAL DEVELOPMENT DEPARTMENT  
Joint Administrative Building (6<sup>th</sup> to 10<sup>th</sup> Floors), HC-7, Sector-III  
Bidhannagar, Kolkata-700106



Memo. no. 2083(23) -PRD-24015(12)/3/2020-Sanitation

Kolkata, dated 06.05.2025

From

Mission Director, SBM (G) &  
Additional Secretary to Govt. of West Bengal

To The Principal Secretary, GTA,  
&  
District Magistrate (All),



Sub: Implementation of the Gazette Notification of Department of Environment,  
Government of West Bengal dated 27/06/2022 in respect of controlling plastic  
wastes-reg.

Madam/Sir,

Kindly find the enclosed above referred the Gazette Notification of Department of  
Environment, Government of West Bengal dated 27/06/2022 in respect of controlling  
plastic wastes suitable action in this regard should be taken.

Therefore you are request to take necessary action on it.

Encl: As stated above.

Mission Director, SBM (G) &  
Additional Secretary to Govt. of West Bengal

15 SEP 2025

Annexure R/4

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Jagdish Prasad Meena, IAS  
Member Secretary



WEST BENGAL POLLUTION CONTROL BOARD  
(Department of Environment, Government of West Bengal)

Memo No.: 60 /4W-7/2023

Date: 11/09/2025

To:

All Commissioners of Police, West Bengal.

All District Magistrates, West Bengal.

All Superintendents of Police, Districts & Police Districts.



**Subject: Ensuring compliance of Plastic Waste Management (Amendment) Rules, 2021.**

**Reference: Notification issued by the Department of Environment, Govt. of W.B. vide No. EN/1209/3C-22/2019 dated 27.06.2022.(Copy enclosed).**

Sir,

In reference to the Plastic Waste Management (Amendment) Rules, 2021, which strictly prohibits the use, manufacturing, import, stocking, sale, and distribution of single-use plastic (SUP) items, the West Bengal Pollution Control Board (WBPCB) requests the active cooperation of the Police and District Authorities in ensuring compliance.

It has been observed that despite the enforcement of these rules with effect from 1st July, 2022, instances of non-compliance still persist. Therefore, in the interest of environmental protection, you are requested to take the following steps:

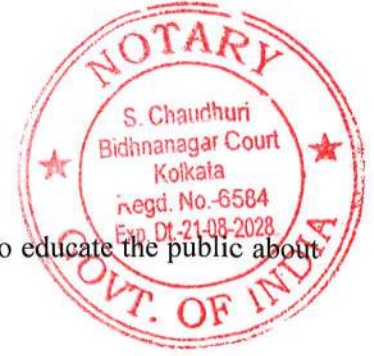
**1. Vigilance and Monitoring:**

All officers-in-charge of Police Stations and Sub-Divisional Police Officers (SDPOs) are to maintain strict vigil over the manufacturing, import, stocking, sale, distribution, usage, and disposal of banned SUP items as specified under the PWM (Amendment) Rules, 2021. Particular attention should be given to PVC banners, hoardings below 100 microns in thickness, and other restricted items such as plastic cutlery, thermocol for decorations, and plastic packaging materials below 50 microns in thickness.

**2. Action Against Violations:**

Any violations of the PWM Rules, whether related to the manufacture, storage, sale, or use of banned SUP items, should be dealt with as per the applicable provisions of the law. Joint efforts between the Police and District Administration are crucial to ensure the compliance.

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**3. Public Awareness Campaigns:**

All concerned are encouraged to support public awareness campaigns to educate the public about the prohibition for use of SUP items.

**4. Reporting and Coordination:**

District Magistrates, Police Commissioners & Superintendents of Police should ensure reporting of compliance status to the Member Secretary, West Bengal Pollution Control Board. Close coordination is essential to ensure proper enforcement of the Rule.

The West Bengal Pollution Control Board seeks your full cooperation in enforcing the PWM Rules to safeguard the environment and reduce the negative impacts of plastic pollution.

Your immediate attention and action on this matter will be appreciated.

Enclosure: As stated

**Member Secretary**  
West Bengal Pollution Control Board

15 SEP 2025



**GOVERNMENT OF WEST BENGAL  
ENVIRONMENT DEPARTMENT**

**PRANISAMPAD BHAWAN, 5<sup>TH</sup> FLOOR, LB-2, SECTOR-III, SALT LAKE CITY, KOLKATA - 700 106**



**No.EN/1209/ 3C-22/2019**

**Kolkata, 27<sup>th</sup> June, 2022.**

**NOTIFICATION**

WHEREAS plastic carry bags and disposable single-use plastics, including thermocol, cause short-term and long-term environmental damage and health hazards;

AND WHEREAS Article 48A of the Constitution of India, *inter alia*, envisages that the State shall endeavour to protect and improve the environment;

AND WHEREAS it is observed that Single Use Plastic (SUP) items including Polystyrene (Thermocol) and expanded Polystyrene are non-biodegradable and produce toxic gases on burning and such items cause choking of sewers and drains, reduce soil fertility and pose a threat to life of cattle when they ingest plastic waste;

AND WHEREAS with a view to prevent the recurrence of such problems, Ministry of Environment, Forest and Climate Change, Govt. of India has notified Plastic Waste Management Rules, 2016 *vide* GSR 320 (E) dated the 18<sup>th</sup> March, 2016, as subsequently amended *vide* G.S.R No. 571(E) dated 12<sup>th</sup> August, 2021 and G.S.R. 133 (E) dated 16<sup>th</sup> February, 2022, whereby the manufacture, import, stock, distribution, sell and use of plastic carry bag made of virgin or recycled plastic of less than seventy-five (75) microns in thickness have already been banned and plastic carry bag made of virgin or recycled plastic of less than one hundred twenty (120) microns in thickness shall be banned with effect from 31<sup>st</sup> December, 2022;

AND WHEREAS the West Bengal Pollution Control Board has published a Public Notice on 22.04.2022 in different newspapers prohibiting the production, distribution, sale and use of Single Use Plastic (SUP) items in the State of West Bengal;

NOW, THEREFORE, in pursuance of the Plastic Waste Management Rules, 2016, as subsequently amended vide GSR No. 571 (E) dated 12.08.2021, the State Government hereby directs that the manufacture, import, stock, distribution, sell and use of following single-use plastic items, including polystyrene and expanded polystyrene, commodities shall be prohibited with effect from 1<sup>st</sup> July, 2022:-

- (a) ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, ice cream sticks, polystyrene [Thermocol for decoration];
- (b) plates, cups, glasses, cutlery such as forks, spoons, knives, straws, trays, wrapping or packaging film around sweet boxes, invitation cards and cigarette packets, plastic or PVC banners with thickness of less than 100 microns and stirrers.

The following officers are hereby authorized to implement this Notification in their respective jurisdictions:-

- (a) Additional Chief Secretary / Principal Secretary/ Secretary, Department of Panchayat and Rural Development, Government of West Bengal;
- (b) Additional Chief Secretary / Principal Secretary/ Secretary, Department of Environment, Government of West Bengal;
- (c) Principal Secretary / Secretary, Urban Development & Municipal Affairs Department, Government of West Bengal;
- (d) Member Secretary and the Regional Officers of West Bengal Pollution Control Board;
- (e) Director, State Urban Development Agency (SUDA), Govt. of West Bengal;
- (f) District Magistrates;
- (g) Municipal Commissioner/ Executive Officer of ULBs;
- (h) Commissioners/Superintendent of Police;
- (i) Sub Divisional Officer/ Block Development Officer;
- (j) General Managers, District Industries Centre;
- (k) Officer-in-charge of Police Stations.

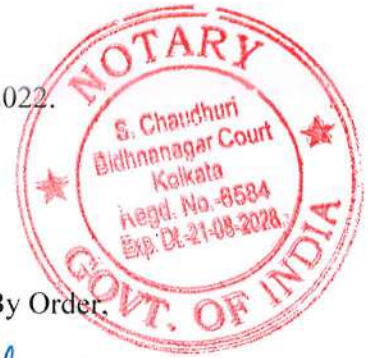
The Urban Development & Municipal Affairs Department, the Department of Panchayat and Rural Development both under Government of West Bengal and the authorities and bodies under the said Departments and the West Bengal Pollution Control Board shall ensure monitoring and implementation of this Notification.

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The contravention of directions, as stated in this Notification shall be an offence committed under the Environment (Protection) Act, 1986 and Rules, Orders, Notifications framed thereunder and attract penal provisions as specified under section 15 of the Environment (Protection) Act, 1986.

In case of violation of directions, as specified in this Notification, fine may also be imposed in accordance with the bye-laws/rules/orders, as the case may be, by concerned local authorities.

This Notification shall come into force from the first day of July, 2022.



By Order.

*Additional Chief Secretary to the  
Government of West Bengal.*

15 SEP 2025



**LIFE**  
Lifestyle for  
Environment

**WEST BENGAL POLLUTION CONTROL BOARD**

(Department of Environment, Government of West Bengal)  
Paribesh Bhawan, 10A, Block LA, Sector III, Bidhannagar  
Kolkata - 700 106. Ph: (033) 2202-3000 Fax: 2202-3099  
Website: [www.wbpcb.gov.in](http://www.wbpcb.gov.in). Email: [net.wbpcb-wb@bangla.gov.in](mailto:net.wbpcb-wb@bangla.gov.in)

Memo No. : 29 / 15-133 / 2003 (Pt. V)

Date: 15/05/2025

NOTICE

To

All registered PIBOs of Plastic packaging and commodities



**Sub:** Mandatory Labelling Requirements for Plastic Packaging as per the PWM (Amendment) Rules, 2024-reg.

- Ref:** 1) MoEF & CC Notification No. G.S.R. 320(E), dt: 18/03/2016 on Plastic waste Management Rules, 2016  
2) MoEF & CC Notification No. G.S.R. 285(E), dt: 27/03/2018 on Plastic waste Management Rules, 2016 (amendment)  
3) MoEF & CC Notification No. G.S.R. 133 (E), dt: 16/02/2022 notifying the guidelines for EPR implementation.  
4) MoEF & CC Notification No. G.S.R. 201 (E), dt: 14/03/2024 on Plastic waste Management Rules, 2016  
5) MoEF & CC Notification No. G.S.R. 73 (E), dt. 23/01/2025 on Plastic waste Management (Amendment) Rules, 2025

In accordance with the Plastic Waste Management (Amendment) Rules, 2024, notified by the Ministry of Environment, Forest and Climate Change (MoEF & CC) on March 14, 2024, all Producers, Importers and Brand Owners (PIBOs) involved in the manufacture, import and use of plastic packaging materials must adhere to the following revised marking and labeling requirements;

**Rule 11, PWM Rules, 2016 as Amended in 2024;**

1. Labeling for Recycled Plastic Packaging (Sub-rule 11(i)(2))

- Every recycled plastic packaging or commodity shall bear a label "Recycled having [.....specify percentage.....] of recycled plastic."
- The resin identification code must be displayed inside a triangular symbol.
- Must comply with Indian Standard IS 14534:2023 - "Plastics - Recovery and Recycling of Plastics Waste-Guidelines".

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2. Labeling for Compostable Plastic Packaging (Sub-rule 11(ii)(3))

- Compostable plastic packaging must bear the label “Compostable only under industrial composting”. And shall conform to the Indian Standards IS/ISO 17088:2021 (Specifications for Compostable Plastics) is required.

3. Labeling for Biodegradable Plastic Packaging (Sub-rule 11 (ii)(4))

- Biodegradable plastic packaging must include “Biodegradable in [.....specify number of Days.....] only in the [.....specify recipient environment such as soil, landfill, water, etc.....].”
- The biodegradation process must conform to standards prescribed by CPCB.

4. Print the following on all packaging bags of plastic raw material: (In rule 13 of the said rule: Sub-rule (4)(iii))

“Not to be used in the manufacture of single use plastic items prohibited under the Plastic waste Management Rules, 2016 including plastic sheets <50 Microns thickness, non-woven carry bags < 60 gsm, carry bags <120 micron thickness”.

5. Implementation of Barcode/QR Code System

➤ Effective from July 1, 2025, PIBOs must incorporate traceability information via:

- A barcode or Quick Response (QR) code printed on the plastic packaging.
- Inclusion of the required details in the product information brochure.
- Printing a unique identification number issued under existing laws.
- This information must be registered with the Central Pollution Control Board (CPCB), which will maintain a quarterly updated compliance list.

Hence, all PIBOs involved in manufacture, import and use of plastic packaging materials must adhere to the above directions otherwise, the Board will be constrained to take following actions as per the provisions of Plastic Waste Management Rules.

- Cancellation of EPR Registration.
- Imposition of Environmental Compensation (E.C.)

Sd/-  
Chief Engineer  
Waste Management Cell

15 SEP 2025

